



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WP(C)/7245/2016	UNION OF INDIA and 4 ORS Versus PARTHA SARATHI ROY	MR.S C KEYALASSTT.S.G.I MRS. A GAYAN	
2	Cont.Cas(C)/635/2020 FIXED	VIRENDRA DUTT GYANI Versus BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
3	ITA/6/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S PRIORITY MERCHANDISE PRIVATE LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	
4	WA/194/2023	THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	MR. R MAZUMDAR
5	C.Ex.App./2/2024	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9	MR. S C KEYAL	
	WITH I.A.(Civil)/816/2024 in C.Ex.App./2/2024	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9	MR. S C KEYAL	
6	WA/126/2024	THE SECRETARY TO THE GOVT. OF ASSAM AND 2 ORS. Versus ASARFUL ISLAM AND 3 ORS	SC, EDU	MR. A M AHMED (R-1) B DAS(R-1)
7	I.A.(Civil)/2736/2024 in WA/9970/2024	RAM PRASAD DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS	G UDDIN P ADHIKARI	SC, APDCL

	WITH WA/9970/2024 (Filing Number)	RAM PRASAD DAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 5 ORS A	G UDDIN	
8	I.A.(Civil)/3231/2024 in WA/11315/2024	DIMPI BORAH Versus SURUJ GOGOI AND 4 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM MR. H KAKATI	SC, SEC. EDU.
	WITH WA/11315/2024 (Filing Number)	DIMPI BORAH Versus SURUJ GOGOI AND 4 ORS B	MR. J C GOGOI	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
9	WA/357/2024 CAVT./835/2024	STATE OF ASSAM AND ORS. Versus PINUEL BASUMATARY	GA, ASSAM	MR H K SARMA FOR CAVEATOR
10	WA/360/2024	THE DEPUTY MANAGER RETAIL SALES AND ANR Versus GITA BALA MUSHAHARY AND ANR	MR P BHARDWAJ MR P BHARDWAJ	MR. B RAMCHIARY(R-1) MR. R K D CHOUDHURY, DSGI MS C TALUKDAR(R-1) MS A RAMCHIARY(R-1) MS T RAMCHIARY(R-1)
11	WP(C)/4110/2024	EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS Versus PRAKASH SARMA AND ANR	A NEOG	MR H K DAS (r-1) MR. C K S BARUAH(CGC) MR N K SARMA(r-1)
12	WP(C)/5415/2024	MASADDAR ALI LASKAR Versus THE UNION OF INDIA AND 2 ORS	MR. M HASAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	DY.S.G.I.
13	WP(C)/5436/2024	THE UNION OF INDIA Versus No 14905960FEx Nk Paotinlian		
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
14	C.Ex.App./4/2024	M/S CENT PLY Versus COMMISSIONER CGST AND CX	MS. N UPADHYAY MR. Z ISLAM MR ANKIT KANODIA	SC, GST
15	WP(C)/5449/2024 B/O	HOWLY RAAS MOHOTSAV UDJAPAN SAMITY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R J DAS	GA, ASSAM
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
16	PIL/79/2023	TAREK AKHTAR ANSARI AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI MR. ALOMGEER	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
17	WP(C)/4265/2023	TARAP ALI AHMED AND 34 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR N SARMA MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU SC, FINANCE
18	WITH WP(C)/8384/2022	BIJOY RAY CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA MR. N SARMA MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
19	WITH WP(C)/1637/2023	ABDUL MAZED AHMED AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, ELEM. EDU SC, FINANCE
20	WP(C)/4558/2023	ANJALI ROY AND ANR Versus THE NORTH EAST FRONTIER RAILWAY(N.F. RAILWAY) AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MRS. R DEVI DY.S.G.I.

21	WP(C)/6850/2023	REBEKA RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
22	WA/54/2024	NORTH EASTERN COALFIELDS LIMITED AND 3 ORS Versus M/S ANMOL (INDIA) LTD AND 3 ORS	MR M Z AHMED MR. A M DUTTA	MS. B S GOYAL (R1,2,3,4) MR. A J HAZARIKA (R1,2,3,4) MS. N RAJMEDI (R1,2,3,4) MS. P N SUMI (R1,2,3,4) MS B CHAUHAN (R1,2,3,4)
23	WA/135/2024	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 9 ORS.	MR. S BISWAKARMA MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, APSC MR. H R DAS (R-10) SC, WPT AND BC
24	WA/251/2024	THE UNION OF INDIA Versus KALADHAR CHAUBEY	MRS. A GAYAN	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA
25	WA/271/2024 CAVT. NO.06062/024, FIXED, CAVT./606/2024	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
	WITH I.A.(Civil)/2393/2024 in WA/271/2024	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
26	C.Ex.App./4/2023	COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S DUROPLY INDUSTRIES LIMITED	MR. S C KEYAL	MR. Z ISLAM MR. P DAS MR ANKIT KANODIA
27	WP(C)/2351/2023	RAM KAMAL SINHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
28	WP(C)/2907/2023	TANKESWAR NATH AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR. A K DUTTA MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM MR. D NATH (R-3) SC, SEC. EDU.
29	WP(C)/2803/2024	THE UNION OF INDIA AND 3 ORS Versus MD. KALAM AZAD	MR. B CHAKRAVARTY	MR D N SARMA
30	WP(C)/4531/2024 FIXED	THE CHAIRMAN CUM MANAGING DIRECTOR BSNL AND 2 ORS Versus SHASHI KANT AND 3 ORS	MR. K N CHOUDHURY MR G GOSWAMI N GAUTAM	DR G J SHARMA (R-1) MR K BISWAKARMA (R-1) MS. K BHATTACHARYYA(R-1) DY.S.G.I.
- FINAL DISPOSAL AT ADMISSION STAGE -				
31	WA/397/2023	NIRON CH BORAH Versus THE STATE OF ASSAM AND 5 ORS. A	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA MR N SARMA MR M MONDAL	MR. D A KAIYUM (R-4, 5) MR. M S MONDAL (R-4, 5) SC, SEC. EDU.
	WITH I.A.(Civil)/3581/2023 in WA/397/2023	ARIF UDDIN, Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MS M DAS	MR N SARMA SC, SEC. EDU.

HEARING

32	WP(C)/2798/2019	ALL ASSAM INLAND WATER TRANSPORT WORKERS UNION Versus THE STATE OF ASSAM AND 3 ORS.	MR A DASGUPTA MR S DUTTA MS B DAS MR. R SARKAR MR B DAS	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. D SAIKIA, ADVOCATE GENERAL SC, IWT
33	PIL/75/2020	NARAPATI BRAHMA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. K N CHOUDHURY MR. T DEURI MR I KALITA	GA, ASSAM MR. K GOGOI SC, BTC ASSTT.S.G.I.
34	WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R-5) SC, FOREST MR. K U AHMED (R-1)
	WITH I.A.(Civil)/1766/2021 in WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. Versus JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
35	ITA/8/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S GOLDSTONE CEMENTS LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
36	WA/316/2022	BITUL NEOG Versus THE STATE OF ASSAM AND 10 ORS. B	MR M H AHMED MS. N SULTANA	GA, ASSAM MR. P P DUTTA (R6 TO 11) MS P SARMA (R6 TO 11)
37	WP(C)/2477/2024 CAVT. NO.047020/24,N FIXED, CAVT./96/2024, CAVT./470/2024	THE UNION OF INDIA AND 8 ORS. Versus UTPAL DATTA TALUKDAR	MS. B SARMA	DR G J SHARMA FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
21)	MR A K DAS	22-10-2024	To	26-10-2024
22)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024

23)	MR P C DEY	24-10-2024	To	25-10-2024
24)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
25)	MR. L C DEY	24-10-2024	To	29-10-2024
26)	MR. B BARMAN	22-10-2024	To	30-10-2024
27)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
28)	MRS. B SARKAR	28-10-2024	To	10-11-2024
29)	MR. T ROY	28-10-2024	To	10-11-2024
30)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2706/2023 FIXED, IN WP(C)/4047/2013 (D/O), WP(C)/7146/2018(D/O), CONT. CAS (C) /450/17 (D/O), CONT. CAS(C)/ 435/19 (D/O)	MUHI GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. D C C PHUKAN MS D DEVI	SC, SEC. EDU.
2	WITH WP(C)/7809/2019	MUHI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS. J GOGOI MS P BARUAH MR. D C C PHUKAN	SC, SEC. EDU.
3	WP(C)/350/2024 FIXED	ABUL KALAM Versus THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD	SC, ELEM. EDU
4	Cont.Cas(C)/532/2024	OMAR ALI SHEIKH Versus NARAYAN KONWAR AND ANR	MR. R ISLAM S BEGUM	
5	Cont.Cas(C)/535/2024	MARUFA KHATUN Versus BIKASH BHARGAV SARMA AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
6	Cont.Cas(C)/536/2024	AINUL HAQUE Versus NARAYAN KONWAR AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	
7	Cont.Cas(C)/537/2024	KARTIK NATH Versus NARAYAN KONWAR AND 3 ORS.	MR. S J SARMAH MR G G GOGOI	
8	Cont.Cas(C)/539/2024 FIXED	HABIBUR RAHMAN Versus SURANJANA SENAPATI	MR. M A I HUSSAIN MR. S. ALOM	
9	WP(C)/4247/2024 FIXED	ANURAG GODUKA Versus THE GAUHATI UNIVERSITY AND 3 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	SC, HIGHER EDU SC, G U
10	WP(C)/4431/2024	MD ATARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. K MOHAMMED	SC, ELEM. EDU
11	WP(C)/4729/2024 FIXED	SHONAB UDDIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM MR G U AHMED (R-7) MR. R ISLAM(R-7)

12	WITH WP(C)/4773/2012	SHONAB UDDIN MOLLAH Versus STATE OF ASSAM and ORS.	MR. A SAYED MR. A SAYED MRK HUSSAIN MR. S K TALUKDAR MR. S K TALUKDAR MR.S ALIM MS.M BEGUM	GA, ASSAM MR.R ISLAM MR.M U MONDAL MR.U K GOSWAMI MD.A MATLIB MR A N AHMED SC, EDU MR.B C CHOUDHURY MR.A S CHOUDHURY
13	WITH WP(C)/4998/2024	SHONAB UDDIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM MR G U AHMED (R-7) MR. R ISLAM(R-7)
14	WP(C)/5295/2024 FIXED	RAJA BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	
15	WP(C)/5341/2024	DR. UTPAL DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	SC, HIGHER EDU SC, BTC
16	WP(C)/5342/2024	DR. ANUPAM KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	SC, HIGHER EDU SC, BTC
17	WP(C)/5349/2024	DR. NRIPESH KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	SC, HIGHER EDU SC, BTC
18	WP(C)/5354/2024	DIGANTA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. A NATH MR. S UPADHAY A SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT.
19	WP(C)/5356/2024	SHAHED AHMED LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. B CHAKRAVARTY MR. A NATH MR. S UPADHAY A SARMA	SC, ELEM. EDU SC, FINANCE DEPTT.
20	WP(C)/5360/2024	DR. ABDUL KADDUS KHAN Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	SC, HIGHER EDU
21	WP(C)/5364/2024	SMT. RANJANI KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, FINANCE
22	WP(C)/5368/2024	DWIJEN BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MS. N BORAH MR. J PAULO	SC, HIGHER EDU SC, AG (A AND E) SC, SEBA
23	WP(C)/5369/2024	NRIPENDRA CHANDRA SARKAR AND 61 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. R MAJUMDAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. U NANDA MS. J GHOSH	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
24	WP(C)/5389/2024	DR. DIPAK CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	SC, HIGHER EDU SC, BTC
25	WP(C)/5390/2024	NITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR NABENDU PATHAK A DAS	SC, ELEM. EDU
26	WP(C)/5392/2024	DR. MASER DEWAN Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	SC, HIGHER EDU
27	WP(C)/5395/2024	BALEN CHANDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. M DAS MS. P NEOG MR. A DAS	SC, EDU
28	WP(C)/5402/2024	MD ABDUR RASHID Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU

29	WP(C)/5411/2024	MD. MOTIOR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S Ali MR K DAS	SC, ELEM. EDU SC, FINANCE DEPTT.
30	WP(C)/5412/2024	ROMESH CH CHUTIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, SEC. EDU. SC, SEBA SC, FINANCE SC, HIGHER EDU
31	WP(C)/5413/2024	DR. SIKDER BABUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI DR. R HOQUE MR. MUSTAFA HUSSAIN	SC, HIGHER EDU
ORDER (STAY VACATING)				
32	I.A.(Civil)/3653/2023 FIXED in WP(C)/5772/2023 WITH WP(C)/5772/2023	ALAL UDIN AHMED Versus MD. SAHIDUL ISLAM AND 7 ORS. MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A I HUSSAIN N ISLAM MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN SC, ELEM. EDU MR. A R BHUYAN(R-8) GA, ASSAM MR N Z CHOUDHURY(R-8)
ADMISSION				
33	WP(C)/378/2017 FIXED WITH I.A.(Civil)/3529/2019 in WP(C)/378/2017 WITH WP(C)/3723/2018	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS. SATISH BRAHMA Versus BHASKAR KUMAR DAS	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION SC, BTC MR. U BARMAN MR J ISLAM MR A D CHOUDHURY SC, SEC. EDU. SC, BTC
34	WP(C)/1935/2020	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
35	WP(C)/1935/2020	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
36	WP(C)/3550/2021	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, SEC. EDU. SC, BTC
37	WP(C)/1482/2021 FIXED, IN WP(C)/ 6896/2018 (D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
38	WP(C)/4870/2022 FIXED	MRS. GITANJALI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	SC, SEC. EDU.
39	WP(C)/5561/2022 FIXED	JAHANARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR A BURAGOHAİN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
40	WP(C)/5699/2022 FIXED	MANIKA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE

41	WP(C)/6229/2022 FIXED	ARABJAN NESSA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. A DEKA MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM
	WITH			
42	WP(C)/6434/2022	MD. ZIAUL ISLAM @ ZIAUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. R ALI MR M SHELM MR H A AHMED MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU
43	WP(C)/1119/2023 FIXED	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
44	WP(C)/6595/2023 FIXED	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7)
	WITH I.A.(Civil)/499/2024 in WP(C)/6595/2023	SUPARNA ROY, Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH	SC, ELEM. EDU
	WITH			
45	Cont.Cas(C)/206/2024	SUPARNA ROY Versus SURANJANA SENAPATI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D SAIKIA MR. P K BORAH MR. A PHUKAN
	WITH			
46	WP(C)/1492/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
	WITH			
47	WP(C)/2724/2024	SUPARNA ROY Versus THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
48	WP(C)/7340/2023 FIXED	JAKIR HUSSAIN LASKAR AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
49	WP(C)/305/2024 FIXED	AJIT DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA	SC, SEC. EDU.
50	WP(C)/821/2024 FIXED	HAM-AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	SC, HIGHER EDU SC, G U
51	WP(C)/1346/2024 B/O	ALL STIPENDARY APPOINTEE TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 16 ORS	MR M H AHMED I AMIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
52	WP(C)/2486/2024 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM AND 2 ORS (H)	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
	WITH			
53	WP(C)/2136/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
	WITH			
54	WP(C)/2653/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.

55	WITH WP(C)/3917/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
56	WP(C)/3204/2024 FIXED	MD. BULBUL CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS S SARMA HAZARIKA	SC, SEC. EDU.
57	WP(C)/3246/2024 FIXED	RATUL NEOG Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM MRS. P B HAZARIKA (r-3) MR. S Ali (r-3)
	WITH I.A.(Civil)/3235/2024 in WP(C)/3246/2024	RATUL NEOG Versus THE STATE OF ASSAM AND ORS	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
58	WP(C)/3430/2024 FIXED	MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU.
59	WP(C)/4666/2024 FIXED	SUBHRA ACHARJEE Versus THE ASSAM UNIVERSITY AND 3 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA	SC, ASSAM UNIVERSITY
ORDERS				
60	Cont.Cas(C)/367/2023 FIXED	NILADRI SANKAR DAS AND 5 ORS. Versus NARAYAN KONWAR	MR. K MIRA MR. H A TALUKDAR	MR S M T CHISTIE
61	Cont.Cas(C)/17/2024 B/O	JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2)
62	WP(C)/4769/2024 FIXED	KANSHAI MUSHAHARY AND 15 ORS Versus THE STATE OF ASSAM AND 512 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS M.CHAKRABORTY	SC, BTC SC, EDU
63	WP(C)/5045/2024 FIXED	DR. MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 5 ORS	MR I HASSAN	SC, HIGHER EDU SC, G U SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024

11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
21)	MR A K DAS	22-10-2024	To	26-10-2024
22)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
23)	MR P C DEY	24-10-2024	To	25-10-2024
24)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
25)	MR. L C DEY	24-10-2024	To	29-10-2024
26)	MR. B BARMAN	22-10-2024	To	30-10-2024
27)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
28)	MRS. B SARKAR	28-10-2024	To	10-11-2024
29)	MR. T ROY	28-10-2024	To	10-11-2024
30)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3245/2024	MISS KAJU SAIKIA AND ANR Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
2	Bail Appln./3248/2024	NAJRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
3	Bail Appln./3249/2024	AKASH ASHOK SAWANT Versus THE UNION OF INDIA	R DAS MR. S K NATH MS. M BEGUM	SC, DRI
4	Bail Appln./3250/2024	RUSTAM ALI Versus THE STATE OF ASSAM AND ANR.	MR A IKBAL	PP, ASSAM
5	Bail Appln./3252/2024	ABUL MUSSA KARIMULLAH @ MUSSA KARIMULLAH SARKAR Versus THE STATE OF ASSAM	MR E AHMED MISS R A CHOUDHURY	PP, ASSAM
6	Bail Appln./3253/2024	PIKLU MAJUMDAR Versus THE STATE OF ASSAM	MR. K KALITA MR. S CHOWDHURY MS G SWAMI	PP, ASSAM
7	Bail Appln./3256/2024	KANKAN JYOTI KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA MR. J K ROY	PP, ASSAM
8	Bail Appln./3258/2024	NAZIM SEIKH Versus THE STATE OF ASSAM,	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	PP, ASSAM
9	Bail Appln./3262/2024	ALBERT DEORI Versus THE STATE OF ASSAM	MR W R MEDHI MR P TALUKDAR MS. M K SHARMA	PP, ASSAM
10	Bail Appln./3263/2024	ASADUR RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
MOTION				
11	AB/2567/2024	AFSAR ALI SHEIKH Versus THE STATE OF ASSAM AND 2 ORS	MR. R I MONDAL MR M KHAN	PP, ASSAM

12	AB/2809/2024	SHRI PRAG RAJ SINGLA AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
13	AB/2814/2024	AMIR CHAN @ AMIR CHAN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM
14	AB/2815/2024	SHRI RAM KISHAN GATTANI Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. A K SAHEWALLA MR M SAHEWALLA MR H K SARMA	PP, ASSAM
15	AB/2817/2024	EKABBAR ALI @ AKABBAR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
16	Bail Appln./4208/2023 WITH SCANNED CASE RECORD	MOTIBAR BHUYAN Versus THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
17	Bail Appln./1362/2024 FIXED, WITH SCANNED COPY OF CASE RECORDS	JITEN BARMAN Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	MR. SURAJIT DAS, (AMICUS CURIAE R2) PP, ASSAM
18	Bail Appln./1378/2024 FIXED, WITH SCANNED COPY OF CASE RECORDS	NUR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI	MS. L DEVI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
19	Bail Appln./1870/2024 WITH SCANNED COPY OF CASE RECORDS, FIXED.	LAKSHMI NATH CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	PP, ASSAM
20	Bail Appln./2291/2024 FIXED, WITH SCANNED COPY OF LCR	SATISH KUMAR SINGH AND 2 ORS. Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
21	Bail Appln./2380/2024 FIXED, WITH SCANNED COPY OF CASE RECORDS, WITH OFFICE NOTE	MD. NURUL HUDA Versus THE STATE OF ASSAM AND ANR	MR A DEKA	PP, ASSAM
22	Bail Appln./2474/2024 WITH SCANNED COPY OF CASE RECORD	MD MOYNA MIYA TALUKDAR @ MOYNA MIYA TALUKDAR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
23	Bail Appln./2524/2024 WITH OFFICE NOTE, WITH LCR (SCANNED)	IBRAHIM SHEIKH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
24	Bail Appln./2544/2024 WITH OFFICE NOTE, WITH SCANNED CASE RECORD	PORESHNATH GUCHHAIT Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
25	Bail Appln./2552/2024 FIXED, WITH SCANNED COPY OF CASE REORDS	DEWAN ABU BAKKAR @ ABU BAKKAR Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	MS. C KALITA (R-2) PP, ASSAM
26	Bail Appln./2690/2024 WITH SCANNED COPY OF CASE RECORDS, FIXED.	SANJAY RAM Versus THE STATE OF ASSAM AND ANR	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM MS P MEDHI	PP, ASSAM
27	Bail Appln./2721/2024 FIXED.	NASIR ALI @ NASIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S MUNIR MR. S R ISLAM	PP, ASSAM
28	Bail Appln./2834/2024 FIXED	MONIRUDDIN MONDAL AND ANR Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM

29	Bail Appln./2844/2024 FIXED.	MD. AZAHARUL ISLAM @ AZAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
30	Bail Appln./2880/2024	DILJAR HOQUE @ DILDAR HOQUE Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A H SARKAR	PP, ASSAM
31	Bail Appln./2927/2024 FIXED	MUSTAFIZUR MONDAL AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ	R SARMAH, AMICUS CURIAE (R-2)
32	Bail Appln./2991/2024 FIXED, WITH OFFICE NOTE	REKIBUL HUSSAIN @ RAHUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
33	Bail Appln./2998/2024 FIXED, WITH OFFICE NOTE	MD HAFIS ALI Versus THE STATE OF ASSAM AND ANR	MR M HOQUE MS J BEGUM	PP, ASSAM
34	Bail Appln./3003/2024 FIXED	ANKUR PROTIM BORAH Versus STATE OF ASSAM AND ANR	MR. R CHETRI MR N MILI MR. M S BAISHYA	PP, ASSAM
35	Bail Appln./3019/2024 FIXED.	SMTI PUTULI DEKA AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BORUA MR T GOGOI	PP, ASSAM
36	Bail Appln./3109/2024	MD. BUBUL ALI Versus THE STATE OF ASSAM	MR. S K DAS MR D BARMAN	PP, ASSAM
37	Bail Appln./3114/2024 FIXED	SULTAN MAZNU @ SULTAN HOQUE Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
38	Bail Appln./3153/2024 FIXED	DHRUB BASFORE Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
39	Bail Appln./3180/2024 FIXED	SHAHAJUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
40	Bail Appln./3187/2024 FIXED	SAHIL MUNDA Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
41	Bail Appln./3199/2024 FIXED	DILIP DAIMAIRY Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
<u>BAIL HEARING</u>				
42	AB/1652/2024 WITH OFFICE NOTE, FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK R KHATUN	PP, ASSAM
43	AB/1770/2024 FIXED	GAYATRI SONOWAL Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
44	AB/1933/2024 FIXED	GAJIBOR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	MR. M I HUSSAIN (R-2) MR. R ISLAM (R-2) N. UDDIN (R-2) PP, ASSAM
45	AB/2064/2024 FIXED	MD NAKIBUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	
46	AB/2296/2024 FIXED	MD RUBUL ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

47	AB/2345/2024 FIXED, WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	NIRA KUMAR PATIR Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	MS. M BARMAN (AMICUS CURIAE FOR R-2) PP, ASSAM
48	AB/2499/2024 WITH OFFICE NOTE, FIXED	RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
49	AB/2635/2024 WITH OFFICE NOTE, FIXED	ANIL KUMAR NARZARY Versus THE STATE OF ASSAM AND ANR	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
50	AB/2754/2024 FIXED	NIKUNJA BASUMATARY Versus STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
51	AB/2756/2024 FIXED, WITH OFFICE NOTE	YAR RAHMAN SHAH @ YAR MOHAMMAD Versus THE STATE OF ASSAM AND ANR	MR. A Z AHMED	PP, ASSAM
52	AB/2760/2024 FIXED	MD. MUKADIMIN J H TAPADAR AND 3 ORS. Versus THE STATE OF ASSAM	MS. S SEAL MR. B CHOWDHURY	PP, ASSAM SC, CBI
53	AB/2761/2024 FIXED.	TAHIR ALI Versus UNION OF INDIA	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	SC, NCB
54	AB/2770/2024 FIXED	ADVOCATE REETAM SINGH Versus STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	PP, ASSAM
ORDERS				
55	W.P.(CrI.)/26/2023 FIXED.	ABHISHEK GUPTA Versus THE STATE OF ASSAM AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
56	I.A.(Civil)/1350/2024 FIXED. in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
57	WITH Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024

14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
21)	MR A K DAS	22-10-2024	To	26-10-2024
22)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
23)	MR P C DEY	24-10-2024	To	25-10-2024
24)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
25)	MR. L C DEY	24-10-2024	To	29-10-2024
26)	MR. B BARMAN	22-10-2024	To	30-10-2024
27)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
28)	MRS. B SARKAR	28-10-2024	To	10-11-2024
29)	MR. T ROY	28-10-2024	To	10-11-2024
30)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Friday,25th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/534/2024	JAINUL HAQUE Versus GYANENDRA DEV TRIPATHI	MR. N HAQUE MR K UDDIN MR. A K AZAD	
2	WP(C)/5343/2024	SUKUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, AFDC
3	WP(C)/5347/2024	M/S RUPA ENTERPRISES Versus STATE OF ASSAM AND 5 ORS	MR B SARMAH MR G PATHAK	GA, ASSAM SC, IRRIGATION SC, FINANCE
4	WP(C)/5362/2024	M/S M. S. ASSOCIATES Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR A RASHID	SC, TRANSPORT DEPARTMENT, ASSAM SC, FINANCE SC, A S T C
5	WP(C)/5366/2024	ABDUL HASHEM Versus THE STATE OF ASSAM AND 7 ORS	MR. A M KHAN MR T T MONI	GA, ASSAM
6	WP(C)/5370/2024	TOPASH SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
7	WP(C)/5372/2024	MD. ALIM UDDIN TAPADAR Versus THE STATE OF ASSAM AND 2 ORS	G UDDIN MR. A UDDIN P ADHIKARI MR A K AZAD	SC, M W DEPTT.
8	WP(C)/5399/2024	FARUKAR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. S M BARUAH	GA, ASSAM SC, AG DY.S.G.I. SC, WATER RESOURCE
9	WP(C)/5406/2024	SANTOSH KR HARLALKA Versus THE UNION OF INDIA AND 19 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, P AND R.D. GA, ASSAM DY.S.G.I.
10	WP(C)/5407/2024	BALIN SARMAH Versus THE UNION OF INDIA AND 7 ORS	MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM DY.S.G.I.
11	WP(C)/5409/2024	M/S METROPOLITAN REALTORS AND DEVELOPERS AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. P SARMA	GA, ASSAM SC, FOREST SC, GMC

12	WP(C)/5414/2024	RONIT HAFLONGBAR Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MR. K D SARMA MR. R SARMA	GA, ASSAM SC, DIMA HASAO SC, P W D
13	WP(C)/5416/2024	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
14	WP(C)/5417/2024	NIZAMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
15	WP(C)/5420/2024	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
16	WP(C)/5421/2024	SARAJU PAUL Versus THE STATE OF ASSAM AND 3 ORS	N K NEOG MR S BHARALI MR. M DAS	GA, ASSAM
17	WP(C)/5422/2024	PANCHANAN DUTTA Versus THE NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LIMITED AND 2 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	
18	WP(C)/5423/2024	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
19	WP(C)/5424/2024	PARVEZ AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
20	WP(C)/5425/2024	ASHOK KR AGARWALLA Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE
21	WP(C)/5427/2024	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
22	WP(C)/5431/2024	ROHIT KR TULSHYAN Versus THE UNION OF INDIA AND 12 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, P AND R.D. GA, ASSAM DY.S.G.I.
23	WP(C)/5434/2024	MOZAFFOR HUSSAIN Versus THE UNION OF INDIA AND 17 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, P AND R.D. GA, ASSAM DY.S.G.I.
24	WP(C)/5441/2024	RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND 3 ORS	MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA MR. S AHMED MS A.DAS	DY.S.G.I.
25	WP(C)/5443/2024	M/S YUGANT INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE
26	WP(C)/5447/2024	IMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
27	WP(C)/5448/2024	M/S ALPA GANGA SERVICE Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. I CHOWDHURY SR ADV MR N KALITA MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, I O C
28	WP(C)/5451/2024	MATIUR RAHMAN Versus THE UNION OF INDIA AND 21 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, P AND R.D. GA, ASSAM DY.S.G.I.
ADMISSION				
29	WP(C)/6958/2016 FIXED	BOKAJAN CEMENT CORPORATION EMPLOYEES UNION Versus THE UNION OF INDIA and 2 ORS	MR. R THAKURIA MR. L P SHARMA	GA, ASSAM ASSTT. S.G.I.

30	WP(C)/81/2024 FIXED	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	GA, ASSAM SC, APDCL
WITH				
31	WP(C)/646/2024	THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, APDCL
32	WP(C)/574/2024	BIDINTHA KACHARI Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC
33	WP(C)/1626/2024 B/O	MD. MONNAF ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, FISHERY
34	WP(C)/1650/2024 B/O	MD. ABDUL SALAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, FISHERY
35	WP(C)/3981/2024	ABDUL MATIN BORLASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
36	WP(C)/4540/2024	SHRIRAM RABIDAS Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD

ORDERS

37	WP(C)/4443/2024 FIXED	H. G. C. LOGISTICS Versus THE UNION OF INDIA AND 31 ORS.	MS P DEVI MR P R SARMA MR D MEDHI	DY.S.G.I. SC, PCB SC. TRANSPORT DEPTT.
38	WP(C)/4644/2024 FIXED	SANJAY KR HALDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR. A Z AHMED	GA, ASSAM MR. P SHARMAH
39	WP(C)/4980/2024 FIXED	KASHEM ALI AND 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. A M KHAN MR T T MONI	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024

21)	MR A K DAS	22-10-2024	To	26-10-2024
22)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
23)	MR P C DEY	24-10-2024	To	25-10-2024
24)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
25)	MR. L C DEY	24-10-2024	To	29-10-2024
26)	MR. B BARMAN	22-10-2024	To	30-10-2024
27)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
28)	MRS. B SARKAR	28-10-2024	To	10-11-2024
29)	MR. T ROY	28-10-2024	To	10-11-2024
30)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/531/2024	SHAHABUDDIN SHEIKH Versus B. K. AGARWAL	MR. R ALI MR M Z SHAH	
2	Cont.Cas(C)/538/2024	CHENIRAM ENGTI @ CHENI RAM ENGTI Versus RAMENDRA NATH DAS	MR P S RAJA	
3	Cont.Cas(C)/541/2024	RAFIQUL ISLAM AHMED Versus M. K. YADAV AND 3 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	
4	Cont.Cas(C)/542/2024	M. MEETEI NGAMBA Versus RIPUL DAS	MR. J PATOWARY	
5	Cont.Cas(C)/546/2024	DULAL SAIKIA AND 5 ORS. Versus NIREN BAISHYA AND ANR	MR C GOSWAMI	
6	Cont.Cas(C)/548/2024	GOBINDA RAJBANGSHI Versus SMTI VARSHATY DAS AND AND 2 ORS.	MR. A BHATTACHARYYA	
7	WP(C)/4890/2024 FIXED	MRINAL KUMAR THAKURIA Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, GAD SC, REVENUE
8	WP(C)/5340/2024	DHARANI KT BARUAH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA P. BORAH MR. H S BORAH	GA, ASSAM SC, HEALTH
9	WP(C)/5345/2024	DR. DEEPANKAR SARMA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR P P MEDHI MR G BARGAYARY	SC, HEALTH
10	WP(C)/5348/2024 B/O	SWAPNA NEOG DUTTA AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS. P KHOUND MS G SWAMI	SC, WATER RESOURCE
11	WP(C)/5351/2024	SHAHJAMAL UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
12	WP(C)/5365/2024	BABITA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN MS. P AHMED MR. S. BORGHAIN N. UDDIN	SC, AG (A AND E) GA, ASSAM SC, REVENUE

13	WP(C)/5367/2024	AKHIL AKHOURI Versus THE UNION OF INDIA AND ANR	MR D BANERJEE MR P R SARMA	DY.S.G.I.
14	WP(C)/5371/2024	DIPTI DEVI @ DIPTI RANI DEVI Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR S A REEYAZ	SC, Social Justice
15	WP(C)/5375/2024	PARMANANDA RAY Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, BTC SC, FOREST
16	WP(C)/5386/2024	DR UPAKUL SARMAH Versus THE TEZPUR UNIVERSITY AND 11 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	SC, T U
17	WP(C)/5387/2024	SHANIDUL ISLAM Versus THE UNION OF INDIA AND 8 ORS	MR. D DEKA	DY.S.G.I.
18	WP(C)/5391/2024	ROSHAN SUBBA Versus THE UNION OF INDIA AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	DY.S.G.I.
19	WP(C)/5393/2024	SUMIT DEY Versus THE UNION OF INDIA AND 4 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, B C P L DY.S.G.I.
20	WP(C)/5396/2024	DEBABRATA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	SC, FOREST
21	WP(C)/5400/2024	PRASANTA CHOUDHURY AND 8 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S P SHARMA K AHMED	GA, ASSAM SC, REVENUE
22	WP(C)/5401/2024	DIPAK SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	SC, HANDLOOM, TEXTILE AND SERICULTURE
23	WP(C)/5410/2024	DHIRAJ KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS	SC, AG (A AND E) SC, IRRIGATION
24	WP(C)/5419/2024	NO. 3188417X MILON NARZARI Versus UNION OF INDIA AND 5 ORS	MR. J SARMAH	DY.S.G.I.
25	WP(C)/5428/2024	RUPA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A PAUL	GA, ASSAM SC, PWD
26	WP(C)/5430/2024	AJANTA GUPTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B BARUAH MR U RONGPI	GA, ASSAM SC, AG
27	WP(C)/5437/2024	MONOJ KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR C GOSWAMI	SC, P AND R.D.
28	WP(C)/5439/2024	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
29	WP(C)/5440/2024	KAMAKHYA MISHRA AND 13 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	GA, ASSAM
30	WP(C)/5444/2024	GHANASHYAM DAS AND 26 ORS Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA M DEVI	SC, FOREST
31	WP(C)/5453/2024	DURGESWAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, REVENUE
32	WP(C)/5454/2024	RENUKA KHAKHALARY AND 25 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAZUMDAR MR. A M KHAN MR T T MONI MR Z RAHMAN	SC, AG SC, HEALTH SC, FINANCE

ADMISSION

33	WP(C)/6608/2022 FIXED	SANTANU KUMAR DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
34	WP(C)/6400/2023 FIXED	SMTI SUMITA DEB SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR S NATH MR C M KIKON	SC, P AND R.D.
35	WP(C)/7548/2023 FIXED	JUGITA ENGTIPI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. R SARMA MS. S D SAIKIA	SC, APDCL
36	WP(C)/4952/2024 FIXED	BHASKAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U
	WITH			
37	WP(C)/4315/2024	KANCHAN NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, PWD (BUILDING) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U SC, PWD (NH)
	WITH			
38	WP(C)/4321/2024	MD. ARMAN ALI AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U
	WITH			
39	WP(C)/4331/2024	AFTABUL BOKSH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, G U
	WITH			
40	WP(C)/4341/2024	PRADIP KAKATI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH
	WITH			
41	WP(C)/4365/2024	PALASHJYOTI KAUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, IWT SC, G U
	WITH			
42	WP(C)/4426/2024	PARIKHIT DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, HEALTH AND F W SC, G U
	WITH			
43	WP(C)/4814/2024	RAFIQUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, A.H and V. DEPT. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, G U SC, HEALTH

44	WITH WP(C)/4870/2024	SAYED ARIFUL HAQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, HIGHER EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH AND F W SC, G U
45	WP(C)/5124/2024 FIXED	ORAI TUIME DAIMARI Versus UNION OF INDIA AND 4 ORS	MS. R D MOZUMDAR MR. M SARANIA MR R.BEZBARUAH MR A SARANIA N GOGOI	DY.S.G.I.
46	WP(C)/5312/2024 CAVT. NO.10032/024, FIXED	LONGJAM BIDYASAGAR SINGH Versus AIRPORTS AUTHORITY OF INDIA	MR. A PHUKAN MS S SARMA HAZARIKA	MR. D DEKA SC, A A I FOR CAVEATOR
ORDERS				
47	WP(C)/6574/2015	ABDUL BATEN SK. Versus THE STATE OF ASSAM and 4 ORS	MR.R ISLAM MS. A HUSSAIN	DR. B AHMED SC, IRRIGATION
48	Cont.Cas(C)/112/2023 FIXED	GOBIN BORA Versus VARSHATY DAS AND 4 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	MRS. R S DEURI (r-2) MRS. R S DEURI (r-2) MS A DAS (R-1,4) MS. L WANGSA (r-2)
49	I.A.(Civil)/2701/2023 IN WP(C)/3172/2015 (D/O) in WP(C)/3172/2015	MD. RASHIDUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM MR. J A AHMED (R-4) MR. K M HASSAN(R-4) SC, REVENUE
	WITH MC/70/2023	MD. RASHIDUL HOQUE, Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE
50	WP(C)/7485/2023 FIXED	NABA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MRS. M. BARUAH BHUYAN MR. M K SHARMA	GA, ASSAM SC, AG SC, INDUSTRIES AND COMMERCE SC. BTC
51	Cont.Cas(C)/349/2024	GOBINDA RAJBANGSHI AND ANR. Versus SMTI BHASWATI DAS AND 3 ORS.	MR. A BORUA MR A B DUTTA	MRS. R S DEURI (R-1,3,4) MR. B GOGOI(R-2) MR P NAYAK(R-2) MR A CHALIHA(R-2) MR D S DEKA (R-1,3,4) MS A DAS (R-1,3,4) MS. L WANGSA (R-1,3,4)
52	Cont.Cas(C)/380/2024	RAJANI CHOUDHURY AND 2 ORS Versus SYEDAIN ABBASI AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	
53	I.A.(Civil)/1169/2024 FIXED in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus R P SINGH, I.F.S.	MR. J KALITA DIKSHITA DEKA	SC, FOREST
	WITH Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS
54	I.A.(Civil)/1831/2024 in WP(C)/312/2024	PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR A DEY	SC, P AND R.D.
	WITH WP(C)/312/2024	PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D. GA, ASSAM
55	I.A.(Civil)/3174/2024 in Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR AND 29 ORS. Versus AJAY KUMAR BHALLA, IAS AND ORS H	MR. B PATHAK MR. V KUMAR	SC, C.G.C.

	WITH Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR AND 29 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. S S ROY MR. S S ROY
	WITH I.A.(Civil)/1724/2021 in Cont.Cas(C)/12/2020	EX-351147X SUB/CIPHER PREMESWAR TALUKDAR Versus AJAY KUMAR BHALLA, IAS AND 2 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MR. S S ROY (C.G.C.)
56	WITH Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH AND 7 ORS. Versus AJAY KUMAR BHALLA AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	
	WITH I.A.(Civil)/1727/2021 in Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH Versus AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
	WITH I.A.(Civil)/3111/2024 in Cont.Cas(C)/16/2020	NO. JC-354554L NAIB SUB/CIPHER BIRENDER KUMAR SINGH AND 7 ORS. Versus AJAY KUMAR BHALLA AND ORS	MR. V KUMAR	SC, C.G.C.
57	WITH Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI AND 50 ORS. Versus AJAY KUMAR BHALLA, IAS AND ANR.	MR. B PATHAK MR. R THADANI MR. V KUMAR	MS R DEVI
	WITH I.A.(Civil)/1725/2021 in Cont.Cas(C)/62/2020	S/356352 WARRANT OFFICER/CIPHER GANESH CHANDRA SAMOI Versus AJAY KUMAR BHALLA, IAS AND 3 ORS.	MR. B PATHAK MR. R THADANI MR V KUMAR	MS. R DEVI
58	WITH Cont.Cas(C)/623/2023	EX NO. JC 353646L SUB/CIP GANGESH PRASAD TRIPATHI AND 2 ORS Versus AJAY KUMAR BHALLA AND ANR	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. A K DUTTA (r-2)
59	I.A.(Civil)/3212/2024 in WP(C)/2003/2022	SANKARI BALA DAS AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MS M ROY	GA, ASSAM SC, HEALTH
	WITH WP(C)/2003/2022	SANKARI BALA DAS AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MS M ROY	GA, ASSAM SC, HEALTH
60	I.A.(Civil)/3238/2024 B/O in WP(C)/1013/2023	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
	WITH WP(C)/1013/2023	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
61	WP(C)/5209/2024 FIXED	DIPTI SAIKIA Versus EMPLOYEES STATE INSURANCE CORPORATION AND 6 ORS	MR. A K GUPTA MR. R S MISHRA	SC, ESIC

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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30)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/652/2019 FIXED, WITH LCR	FULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR. S A AHMED MR A HAWARI MR F A AHMED A. KHANAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	W.P.(Cri.)/33/2024	PRAMOD YADAV @ TINKU Versus THE UNION OF INDIA AND 5 ORS	MR P KATAKI MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	GA, ASSAM DY.S.G.I.
3	WP(C)/5099/2024 B/O	KOHINUR BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR S HUSSAIN MR. S HANDIQUE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/5231/2024	SANORA KHATUN @ SANIARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MS. U NANDA MR. A K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	WP(C)/5232/2024	AYSHA KHATUN @ AYSA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/5282/2024	JANGSER ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/5285/2024	SOLEMAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. I CHOUDHURY R L CHUTIA	DY.S.G.I.
8	WP(C)/5326/2024 B/O	RAHELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/5350/2024	MONOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/5352/2024	PHULMALA KHATUN @ FULMALA KHATUN, FULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/5353/2024	AMELA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR M AHMED MR. A HUSSAIN MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/5355/2024	HANIF ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH I.A.(Civil)/3230/2024 in WP(C)/5355/2024	HANIF ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/5358/2024	NURBHANU KHATUN @ NURBHANU NESSA @ NUR BHAN BIBI Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MD. S ALOM MS. A BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/5405/2024 B/O	AYUB ALI Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/5408/2024 B/O	MUSSTT FAJILA KHATUN @ FAJILA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
16	W.P.(CrI.)/21/2024	SMT. MANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. C K NATH MS N DEKARAJA	GA, ASSAM DY.S.G.I.
ORDERS				
17	W.P.(CrI.)/19/2023	MOHAMMAD ANUWAR Versus STATE OF ASSAM AND OTHERS	MS K LOYA MS. S NEWAR MR D KHAN	GA, ASSAM MR. R K D CHOUDHURY MRS. A GAYAN DY.S.G.I.
18	Review.Pet./17/2024 IN WP(C)/4324/2019 (D/O)	SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
19	W.P.(CrI.)/25/2024	ISHAN SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM MR. J BARMAN(R-4) MR D J BORO (R-4)
20	Review.Pet./66/2024 IN WP(C)/4191/2012 (D/O)	MUSTT KHUDEJA KHATUN ALIAS KHUDIJA BEGUM @ KHUDIJA BIBI Versus UNION OF INDIA AND ORS	MR. A CHAMUAH MS. P K DEVI MR. S D ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI

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[For Friday,25th October 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Mat.App./39/2024	XXXXXXXX Versus XXXXXXXX	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	MR. D UPAMANYA
2	CRL.A(J)/84/2024	KUMUD NATH Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/113/2024	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN	PP, ASSAM
	WITH I.A.(CrI.)/983/2024 in CRL.A(J)/113/2024	GULZAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR A A DEWAN	PP, ASSAM
4	CrI.A./338/2024	PRADIP DOLEY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	PP, ASSAM
5	CrI.A./340/2024	BIKKY SARKAR Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
	WITH I.A.(CrI.)/987/2024 in CrI.A./340/2024	BIKKY SARKAR Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
ORDERS				
6	Death Sentence Ref./1/2022 WITH OFFICE NOTE, LCR - FOLDER 1 (ONE) AND 2 (TWO), P. B- 10 VOLUMES	THE STATE OF ASSAM Versus FORIZUL RAHMAN AND 2 ORS.	PP, ASSAM	MR Z KAMAR (Amicus Curiae) MR. N J DUTTA (r-1,2,3) MR. N AHMED (r-1,2,3)
7	CrI.A./86/2022	FORIZUL RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. N AHMED MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	MR. SURAJIT DAS (r-2) MR A W AMAN (r-2) MR SARFRAZ NAWAZ (r-2) MR. J ABBAS (r-2) MR S A BARBHUYAN (r-2) PP, ASSAM
8	CrI.A./124/2023 1 Y 7 M 4 D :WITH LCR - 4 (FOUR) FILES, P.B.- 2	MD AKTER KHAN @ BAPON KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR R DAS	PP, ASSAM

9	CrI.A./126/2023 1 Y 9 M 28 D :WITH LCR - 3 (THREE) FILES, P.B. - 2	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	MR. S BISWAS, LEGAL AID R-2 PP, ASSAM
	WITH I.A.(CrI.)/293/2023 in CrI.A./126/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
10	I.A.(CrI.)/782/2023 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES in CrI.A./319/2023	BIRBAL KANDHA Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS	PP, ASSAM
	WITH CrI.A./319/2023	BIRBAL KANDHA Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS	PP, ASSAM
11	CRL.A(J)/34/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	AINUL HAQUE Versus THE STATE OF ASSAM	MR M DUTTA (AMICUS CURIAE)	PP, ASSAM
12	CRL.A(J)/69/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES	RAJESH MAJHI @ MURMUR Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
13	I.A.(CrI.)/808/2024 WITH LCR - 4 (FOUR) FILES, P.B. - 2 in CrI.A./64/2024	SUKUR ALI @ SHUKUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS	PP, ASSAM
	WITH CrI.A./64/2024	SUKUR ALI @ SHUKUR ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	MR. D GOGOI (r-2) PP, ASSAM
14	I.A.(CrI.)/985/2024 in CRL.A(J)/9312/2024	BIJURAM TANTI Versus THE STATE OF ASSAM AND ANR	MS P DAS	PP, ASSAM
	WITH CRL.A(J)/9312/2024 (Filing Number)	BIJURAM TANTI Versus THE STATE OF ASSAM AND ANR	MS P DAS	
		HEARING		
15	CrI.A./85/2020 WITH LCR AND P.B. - 2	MD SAFIQU L ISLAM Versus THE STATE OF ASSAM and ANR	MR.R DE MR S CHOUDHURY MR. R J SARMA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY PP, ASSAM
16	CRL.A(J)/6/2021 4 Y 8 M 9 D :WITH OFFICE NOTE, WITH LCR - 5 (FIVE) FILES, P.B. -2, L/O	KUMRU BHUMIJ Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
17	CRL.A(J)/53/2024 WITH LCR - 2 (TWO) FILES, FIXED	SONATON MUNDA @ SONA Versus THE STATE OF ASSAM AN ANR.	MR J DAS (LEGAL AID COUNSEL)	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/528/2024 FIXED	KISHORE ROY Versus SMTI. MALA MANDAL	MR. T R SARMA MR. A K ROY MR M KASHYAP	
2	Cont.Cas(C)/533/2024	SUBRATA GHOSH Versus ROHAN KUMAR JHA AND ANR	MR. K R PATGIRI MR G SARMA MS K BARMAN MS. D. DEVI	
3	Cont.Cas(C)/540/2024	RATNA KANTA NATH AND 17 ORS Versus GYANENDRA DEV TRIPATHI IAS	MR. N BORAH G. R. SINGHA	
4	Cont.Cas(C)/543/2024	BHAKATPARA MUDAIBARI VCMCS LTD AND 23 ORS Versus ANANDA KUMAR DAS ACS	MR. A SARMA MR. LENTSO	
5	Cont.Cas(C)/545/2024	DHIREN NATH @ DHIREN DEBNATH Versus GYANENDRA DEV TRIPATHI AND 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	
6	Cont.Cas(C)/549/2024	SMTI. K DEVI AND 26 ORS. Versus MEGHA NIDHI DAHAL	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	
7	Cont.Cas(C)/552/2024	DR. KARABI BARUAH Versus SRI BULBUL BAISHYA AND ANR	MR. A BISWAS MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	
8	WP(C)/5233/2024 FIXED	UDIT TIBREWAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY	SC, FINANCE AND TAXATION
9	WP(C)/5244/2024 FIXED	KRISHNANAND KRISHNMURTI Versus THE STATE OF ASSAM AND 4 ORS	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	GA, ASSAM SC, G U

10	WP(C)/5279/2024 FIXED	NUR ABBAS AND 10 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM DY.S.G.I. SC, HEALTH
11	WP(C)/5344/2024 B/O	JIVIKA FARMERS GROUP (ASG) Versus THE UNION OF INDIA AND 3 ORS	MR F Z MAZUMDER	DY.S.G.I.
12	WP(C)/5346/2024	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
13	WP(C)/5357/2024	M/S DUROPLY INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 2 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, CGST DY.S.G.I.
14	WP(C)/5361/2024	BIKASH GOSWAMI Versus UNION OF INDIA AND 4 ORS	MR S DIFUSA MR N RAY N N HUSSAIN MR. K R SARMA	DY.S.G.I.
15	WP(C)/5373/2024	LALIT AGARWALLA AND 2 ORS Versus UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, GAD DY.S.G.I. SC, NHIDC SC, PWD SC, REVENUE
16	WP(C)/5374/2024	RAJEN KR TOSHNIWAL Versus UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, GAD DY.S.G.I. SC, NHIDC SC, REVENUE SC, PWD
17	WP(C)/5376/2024	BHANWARLAL AGARWALA Versus UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, GAD DY.S.G.I. SC, NHIDC SC, REVENUE SC, PWD
18	WP(C)/5377/2024	RAJIB RANJAN PHUKAN Versus UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, GAD DY.S.G.I. SC, NHIDC SC, PWD SC, REVENUE
19	WP(C)/5378/2024	RAM AVATAR AGARWALLA AND 3 ORS Versus UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, GAD DY.S.G.I. SC, NHIDC SC, REVENUE SC, PWD
20	WP(C)/5383/2024	LALJIT CHAUHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	GA, ASSAM
21	WP(C)/5403/2024	SMTI GUDDI KUMARI @ SMTI GURIYA KUMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
22	WP(C)/5426/2024	MOUSHUMI BHATTACHARJEE AND ANR Versus UNION OF INDIA AND ORS	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
23	WP(C)/5432/2024	RAFIKUL ALI AND 44 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS	GA, ASSAM SC, REVENUE

24	WP(C)/5442/2024	BOARD OF DIRECTORS OF MADHYAM BARKHETRI BAHUMUKHI SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR S UKTAR	SC, CO OP
25	WP(C)/5446/2024	DR. MADHURJYA BHATTACHARYYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGHA MS S PATOWARY	GA, ASSAM SC, REVENUE
26	WP(C)/5450/2024	PRABHU DAYAL AGARWALLA Versus THE STATE OF ASSAM AND 9 ORS	MR. D GOSWAMI MS. P MEDHI	GA, ASSAM
27	WP(C)/5452/2024	M/s Nitai Kangsa Banik And Anr Versus THE UNION OF INDIA AND OTHERS	MS. M L GOPE MS. N HAWELIA	SC, GST DY.S.G.I.
28	WP(C)/5455/2024	ANINDITA BORA AND ANR Versus THE SECRETARY AND 11 ORS (H) ADMISSION	MR. R P SARMAH MR. D DOLEY MS A DEKA	SC, HEALTH
29	WP(C)/6909/2021 FIXED	SHARIF UDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR (SC, PWD-ROADS) SC, REVENUE
	WITH I.A.(Civil)/2905/2024 in WP(C)/6909/2021	SHARIF UDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR N RAHMAN	GA, ASSAM SC, REVENUE SC, PWD
30	WP(C)/458/2022	BHAIRAB DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S KANUNGOE MS. R CHAKRAVARTY MS. J CHETTRY	GA, ASSAM MR. C K S BARUAH (R-4 & 5) SC, REVENUE MR. B CHOUDHURY, SC, PWD
31	WP(C)/76/2022 FIXED	DALMIA CEMENT (BHARAT) LIMITED Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR P BARUAH MR. G DUTTATRAY MR. C CHAKRAVARTY MR S J SAIKIA MR. N N DUTTA MR D DAS MR H M R HOQUE MR. P K BORA	MR D DAS, SC, COMPETITION COMMISSION OF INDIA (R-2,3) MR. K GOGOI MR B CHOUDHURY ASSTT.S.G.I. SC, C.G.C. (R-1)
32	WP(C)/2832/2022 FIXED	ROHIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
33	WP(C)/92/2023 FIXED	THE STATE OF ASSAM AND ANR. Versus DILIP KUMAR THAPA AND 6 ORS.	MR. R BORPUJARI	MR. R P KAKOTI SR. ADV. (r-7) MR. S D PURKAYASTHA (R1-R3) MR. A DEKA (R4, R5) MR A B DEY (r-7) MR. S SUTRADHAR (r-7) DY.S.G.I. SC, IIT
34	WP(C)/1212/2023 FIXED	M/S DAYAL CONSTRUCTIONS AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM MR. BHASKAR DUTTA, SENIOR ADVOCATE (r-7,8) MR. S S ROY(R-2 TO 5) MR. SAILENDRA DEKA (r-7,8) MR. S BORTHAKUR (R-2 TO 5) MR J DAS (r-7,8)

WITH
[I.A.\(Civil\)/2305/2024](#)
in WP(C)/1212/2023

RANJU AGARWAL AND ANR
Versus
M/S DAYAL CONSTRUCTIONS AND 7 ORS

MR. BHASKAR DUTTA,
SENIOR ADVOCATE
MR. SAILENDRA DEKA
MR. SAILENDRA DEKA
MR J DAS

MR. B D KONWAR SR. ADV.
MR. S S ROY
MR. S BORTHAKUR
MR H AGARWAL
MR J SINGH

35 **WITH**
[WP\(C\)/392/2023](#)

RANJU AGARWAL AND ANR.
Versus
THE STATE OF ASSAM AND 8 ORS

MR. BHASKAR DUTTA,
SENIOR ADVOCATE
MR. SAILENDRA DEKA
MR J DAS

MR. B D KONWAR SR. ADV.
(R4-R7, R9)
MR H AGARWAL (R4-R7,
R9)
MR J SINGH (R4-R7, R9)
MS M ZOMUANPUII (R4-R7,
R9)
MR P DOLEY (R4-R7, R9)
SR. GA, ASSAM

36 [WP\(C\)/1884/2023](#)

SATYAJIT NEOG
Versus
THE STATE OF ASSAM AND 4 ORS

MR. S CHAUHAN
MR D CHUTIA

GA, ASSAM
MR. A DEKA (r-5)
MR. R BORUAH (r-5)
MR R BORAH (r-5)
SC, GHC

37 [WP\(C\)/3123/2023](#)

TULASHI DEB SARMA AND 2 ORS
Versus
THE GAUHATI HIGH COURT AND 2 ORS

DR. B AHMED
MR. P K ROYCHOUDHURY
(p-3-2)
MR. N HAQUE
MR K UDDIN
MR. A K AZAD

SC, GHC

38 [WP\(C\)/5809/2023](#)

SANDIPON GHOSH AND 16 ORS
Versus
THE GAUHATI HIGH COURT

MR D K DAS
MR H BETALA
MR C KUMAR

SC, GHC

39 [WP\(C\)/185/2024](#)

RIMI PAUL NATH
Versus
THE STATE OF ASSAM AND 4 ORS

MR. J LASKAR
MR. RASHIDUL ISLAM

GA, ASSAM
SC, AG
SC, FINANCE
SC, GHC

40 [WP\(C\)/1885/2024](#)

SHYAMAL BEZBORUAH
Versus
THE GAUHATI HIGH COURT AND ANR

MR. M K CHOUDHURY
MR P BHARDWAJ
MR. M SARMA
MR. D. BORAH

SC, GHC

41 [WP\(C\)/2466/2024](#)

TAPASH BHARADDWAJ AND ANR
Versus
THE GOVT OF ASSAM AND 3 ORS

MR D DEKA
MR. J BHARALI
MR N J KUMAR

GA, ASSAM
MR. M KALITA(R-4)
MR. A PHUKAN(R-4)
MR. N M DAS(R-4)
MR. J HATIMURIA(R-4)
SC, GHC

42 [WP\(C\)/2802/2024](#)
FIXED

ANJALI GHOSH
Versus
THE STATE OF ASSAM AND 4 ORS

MR. D. BORAH

GA, ASSAM
SC, REVENUE

43 [WP\(C\)/2947/2024](#)

RATUL BANIA
Versus
THE SPECIAL JUDGE CBI AND NIA

MR K K MAHANTA (Sr.
Advocate)
MR. K M MAHANTA
MS N BEGUM
MR S GAUTAM
MS. D SARMAH

MR G BAISHYA
SC, G.H.C

44 [WP\(C\)/3654/2024](#)
FIXED

M/S SHAMSHUN TEA INDUSTRIES
PRIVATE LIMITED
Versus
THE CHAIRMAN AND MANAGING
DIRECTOR, OIL INDIA LTD AND 4 ORS

MS M HAZARIKA
MS. S NEWAR

GA, ASSAM
MS S DAS (R-5)
SC, OIL

45 [WP\(C\)/4277/2024](#)
FIXED

ARCHANA LAHKAR AND ANR
Versus
THE STATE OF ASSAM AND 2 ORS

MR U DAS
MR B SINHA
MR. S SAIKIA

GA, ASSAM
SC, REVENUE

46 [WP\(C\)/4312/2024](#)
FIXED

M/S ADVANCE ENGINEERING FARMS AND
EQUIPMENTS
Versus
THE STATE OF ASSAM AND 3 ORS

MS S S ZIA

SC, GST
SC, FINANCE AND
TAXATION
MR S BORTHAKUR(R-4)
MR. A NAYAK (R-4)

ORDERS

47	WP(C)/1180/2023 FIXED	LOWER ASSAM INTER DISTRICT STAGE CARRIAGE BUS OWNERS ASSOCIATION Versus THE STATE OF ASSAM AND 16 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, TRANSPORT
48	I.A.(Civil)/3122/2023 in WP(C)/5295/2023	MD SUKKUR ALI, Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, P H E
	WITH WP(C)/5295/2023	MD SUKKUR ALI Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM MR. S ROY (R-8) MR. M H LASKAR (R-8) M. HOSSAIN (R-8) SC, P H E
49	I.A.(Civil)/253/2024 FIXED in WP(C)/7520/2023	HABIBUR RAHMAN Versus MD. KITAB ALI	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, P AND R.D. MR. S DUTTA (R-5) SC, REVENUE
	WITH WP(C)/7520/2023	MD. KITAB ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. J A AHMED MR. K M HASSAN	SC, P AND R.D. GA, ASSAM MS. S B CHOUDHURY (R 7) MR. S K DAS (R 7) MR. S DUTTA (R-5) MS. Z R MAJUMDAR (R 7) SC, REVENUE
50	I.A.(Civil)/2081/2024 in Cont.Cas(C)/175/2024	ANIL DAS, Versus RAMJI RAY AND ORS	MR K BHUYAN MR. M U E BHUYAN	SC, REVENUE
	WITH Cont.Cas(C)/175/2024	RAMJI RAY Versus 3) SMTI GAYATREE BORI BORA	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. D SAIKIA (R- 7, 8) MRS. R BORAH (R-1) MR. C BORUAH (SC, NHAI) MR. R BORPUJARI (R- 7, 8) MR. R BORPUJARI (R- 7, 8) MR K BHUYAN (R-9) MR. S DUTTA (R- 7, 8) MR. S DUTTA (R- 7, 8) MR. M U E BHUYAN (R-9)
51	I.A.(Civil)/2550/2024 FIXED in WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
	WITH WP(C)/3421/2024	SUJIT DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. H ISLAM	SC, CO OP MR. I H LASKAR (R-5) MR. P K DEKA(R-5) MR. P DAIMARY(R-5) MR. R. KARIM(R-5) MS. N M LONGKENG(R-5)
	WITH I.A.(Civil)/2547/2024 in WP(C)/3421/2024	SUJIT DAS AND ANR Versus SABITA DAS AND 2 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
52	I.A.(Civil)/2846/2024 in WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM
	WITH WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
21)	MR A K DAS	22-10-2024	To	26-10-2024
22)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
23)	MR P C DEY	24-10-2024	To	25-10-2024
24)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
25)	MR. L C DEY	24-10-2024	To	29-10-2024
26)	MR. B BARMAN	22-10-2024	To	30-10-2024
27)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
28)	MRS. B SARKAR	28-10-2024	To	10-11-2024
29)	MR. T ROY	28-10-2024	To	10-11-2024
30)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./45/2024	DEEPALI DUTTA AND 2 ORS. Versus JYOTSHNADIP CONSTRUCTIONS AND 2 ORS	MR D KALITA MS G SWAMI	
- FOR ORDERS -				
2	Arb.P./35/2016	ON THE DEATH OF PABITRA JIBAN BARUAH HIS LEGAL HEIR- SRI SAMADEET BARUAH Versus M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY MS.S KAKATI	
	WITH I.A.(Civil)/2791/2023 in Arb.P./35/2016	ON THE DEATH OF PABITRA JIBAN BARUAH HIS LEGAL HEIR- SRI SAMADEET BARUAH Versus M/S. SIZZLER RETAIL and LEISURES PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR. J ROY MR. J ROY MR.C CHAKRABORTY	
3	Arb.P./6/2024	DANIEL KRO Versus M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	MR R DAS (r-5,6,7) MR. B D DEKA MR. P MAHANTA MR. M DAS N CHAUDHURY MS C DAS MS. M BORGHAIN
4	Arb.P./13/2024	GAUTAM DAS Versus SMT. BANDANA DAS AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	MR. DITUL DAS (r-1) MR. A K ROY (R-2) MR K K SAHA (r-1)
	WITH I.A.(Civil)/1134/2024 in Arb.P./13/2024	GAUTAM DAS Versus SMT. BANDANA DAS AND 2 ORS.	MR. A DHANUKA	
5	Arb.P./34/2024 FIXED	JITENDRA TAMULY Versus STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER	

6	Arb.P./35/2024 FIXED	ABINASH BORO Versus COMMISSIONER OF INDUSTRIES AND COMMERCE AND ANR.	MR. P D NAIR MR G ALAM MR S R A NASER	
7	Arb.P./36/2024 FIXED	DR. ABHINAV JAIN Versus STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER	
8	Arb.P./37/2024 FIXED	GUNIN ROY Versus THE DIRECTOR OF AGRICULTURE	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
9	Review.Pet./151/2024 IN WP(C)/994/2024 (D/O)	DIGGOSH KEMPRAI Versus THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR	SC, HEALTH SC, N C HILLS
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
10	Arb.P./5/2024 FIXED	KANTI DAS Versus KISHAN AGENCIES PRIVATE LIMITED AND ANR	MR U DAS MR. S SAIKIA	MS G DEKA (r-1,2) MS. K KALITA (r-1,2)
11	Arb.P./28/2024	NEHA BUILDERS Versus JONALI KALITA	MS N SAIKIA R BARMAN	MR B PATHAK MR. M SHARMAH
12	Arb.P./30/2024	SM INTERIOR PRIVATE LTD Versus UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED	DY.S.G.I.
13	Arb.P./42/2024 FIXED	M/S GR (JV), Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
14	WITH Arb.P./43/2024	M/S GR (JV), Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
15	WITH Arb.P./44/2024	M/S GR (JV) Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
16	Arb.P./49/2023	BHARTIA INFRA PROJECTS LTD., Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. S S ROY DY.S.G.I.
17	Arb.P./14/2024 FIXED	M/S RKE-SHIMRAY (JV) Versus UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.
18	WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/1769/2024 in WP(C)/2755/2024	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	WITH I.A.(Civil)/2291/2024 in WP(C)/2755/2024	BIDYUT BIKASH GOSWAMI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM
HEARING				
19	WP(C)/5247/2022 PART-HEARD	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD
20	Arb.P./6/2022	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
21)	MR A K DAS	22-10-2024	To	26-10-2024
22)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
23)	MR P C DEY	24-10-2024	To	25-10-2024
24)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
25)	MR. L C DEY	24-10-2024	To	29-10-2024
26)	MR. B BARMAN	22-10-2024	To	30-10-2024
27)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
28)	MRS. B SARKAR	28-10-2024	To	10-11-2024
29)	MR. T ROY	28-10-2024	To	10-11-2024
30)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3009/2024 FIXED	RUP KHAN AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
2	Bail Appln./3247/2024	ABU TAHER Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
3	Bail Appln./3251/2024	LAL HUSSAIN ALI Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD S HUSSAIN	PP, ASSAM
4	Bail Appln./3255/2024	MD HASIBUL ISLAM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
5	Bail Appln./3257/2024	RABBUL HUSSAIN AND ANR Versus THE STATE OF ASSAM,	MR. T ISLAM MR. S MUNIR MS K DAS	PP, ASSAM
6	Bail Appln./3261/2024	MINTU SARKAR @ PINTU SARKAR AND ANR. Versus THE STATE OF ASSAM	B BURAGOHAIN	PP, ASSAM
MOTION				
7	AB/2808/2024	RAMJAN HOSSAIN AND ANR Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
8	AB/2810/2024	SRI ANIRUDDHA KUMAR @ SRI ANIRUDDHA KUMAR YADAV Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR S SARMAH	PP, ASSAM
9	AB/2811/2024	MD RAFIQU L ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
10	AB/2813/2024	PORAG KONWAR ALIAS PARAG KONWAR Versus THE STATE OF ASSAM	MR. R K PRADHAN	PP, ASSAM
11	AB/2816/2024	RUHUL AMIN SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM

BAIL HEARING (BA)

12	Bail Appln./2922/2024 FIXED	SABIR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
13	Bail Appln./2932/2024 FIXED	MRS. GANGA CHETRY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
14	Bail Appln./2982/2024 FIXED	MD JALAL UDDIN Versus THE STATE OF ASSAM	MS A HUSSAIN S AHMED MR J H FARAZI	PP, ASSAM
15	Bail Appln./3007/2024 FIXED	BACHCHU SHEIKH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
16	Bail Appln./3100/2024 FIXED	RASHID AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
17	Bail Appln./3118/2024 FIXED	ABU TAHER Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	PP, ASSAM
18	Bail Appln./3143/2024 FIXED	LAKHYAJYOTI BORA Versus THE STATE OF ASSAM	MD. A H LASKAR MR A K SHARMA	PP, ASSAM
19	Bail Appln./3195/2024 FIXED.	FARUK HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM MS N ISLAM MS S ISLAM	PP, ASSAM
20	Bail Appln./3196/2024 FIXED	ABDUL AZIZ Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM

BAIL HEARING

21	AB/712/2024 FIXED	RUNJUN BORAH @ RUNJUN BORAH DAS Versus STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
22	AB/1086/2024 FIXED	ABU SHAMA @ ABU SHAMA Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
23	AB/1331/2024 FIXED	IMTIYAZ KHAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
24	AB/1810/2024 FIXED	MD. ZIAUL ALI Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MR. B HUSSAIN	PP, ASSAM
25	AB/1811/2024 FIXED	TAJNUR ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
26	AB/1943/2024 FIXED	SAHADAT ALI @ SAHADAT Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
27	AB/1959/2024 FIXED	NRIPEN CHANDRA RAY Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
28	AB/2128/2024 FIXED	ALIT CH WARY ALIAS ALIT WARY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

29	AB/2145/2024 FIXED, WITH OFFICE NOTE	MANOJ BAISHYA Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR S J DEKA	MR K AGARWAL (FOR INFORMANT) MR. M DAS(FOR INFORMANT) MS. P NEOG(FOR INFORMANT) PP, ASSAM
30	AB/2150/2024 FIXED	TUSHARSEN DEKA @ RANA DEKA Versus THE STATE OF ASSAM	MR. D K HALOI MR. M KALITA	PP, ASSAM
31	AB/2158/2024 FIXED, WITH OFFICE NOTE	MD. MOFIZ UDDIN AHMED @ MAFUZZUDDIN AHMED Versus THE STATE OF ASSAM,	MR. R BORUAH MR R SARMA	MR. A T SARKAR (FOR INFORMANT) PP, ASSAM
32	AB/2278/2024 FIXED	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
33	WITH AB/2277/2024	ALAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM H M I HOQUE MD IMRAN	PP, ASSAM
34	AB/2284/2024 FIXED	NIBIR KUMAR KHOUND Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
35	AB/2368/2024 FIXED	DIPAK PATOWARY Versus THE STATE OF ASSAM	MR. D P BORAH MR U GHOSH	PP, ASSAM
36	AB/2420/2024 FIXED	RAMDEV CHOUHAN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
37	AB/2426/2024 FIXED	SUSIL GOUR @ SUSHIL GOURH Versus THE STATE OF ASSAM	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM
38	AB/2462/2024 FIXED	DR NARMADA HIDANGMAYUM AND ANR Versus THE STATE OF ASSAM	MR. U K DEKA MS. P BORAH	PP, ASSAM
39	AB/2497/2024 FIXED	Haidar Ali and ANR Versus THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
40	AB/2507/2024 FIXED, WITH OFFICE NOTE	NAJIM ALI @ NAZIM ALI Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
41	AB/2539/2024 FIXED	MEHER ALI AND ANR Versus THE STATE OF ASSAM	MR N ZAMAN	PP, ASSAM
42	AB/2636/2024 FIXED	BISULAL DAS @ BIMULAL DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
43	AB/2667/2024 FIXED	ABDUL MOTALEB @ ABDUL MATALEB Versus THE STATE OF ASSAM	MR. P A AHMED MRS. R BARKATAKY	PP, ASSAM

44	AB/2678/2024 FIXED	KALPANA DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
45	AB/2679/2024 FIXED	ABHIJIT BORDOLOI AND 3 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
46	AB/2682/2024 FIXED	JAYANTA KURMI Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR	PP, ASSAM
47	AB/2700/2024 FIXED	SORIFUL MOLLAH/LADAN @ SHORIFUL ISLAM AND 11 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
48	AB/2707/2024 FIXED	BALIN CHETIA @ BALIN CHUTIA Versus THE STATE OF ASSAM	MR M ISLAM MR K THAKUR B ALI SK	PP, ASSAM

ORDERS

49	I.A.(Civil)/2201/2024 in CRP(IO)/8/2024 (D/O) in Review.Pet./7527/2024 WITH Review.Pet./7527/2024 (Filing Number)	NIRUPAMA DUTTA Versus DIGANTA CHETIA DR NIRUPAMA DUTTA Versus DIGANTA CHETIA A	MR. A K GUPTA MR. R S MISHRA MR. A K GUPTA
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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
21)	MR A K DAS	22-10-2024	To	26-10-2024
22)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
23)	MR P C DEY	24-10-2024	To	25-10-2024
24)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
25)	MR. L C DEY	24-10-2024	To	29-10-2024
26)	MR. B BARMAN	22-10-2024	To	30-10-2024
27)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
28)	MRS. B SARKAR	28-10-2024	To	10-11-2024
29)	MR. T ROY	28-10-2024	To	10-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	MACApp./221/2020 AT 10:30 AM	SAMINA KALITA Versus THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR H DAS	MR. A ROSHID MRS. S ROY MS. M R DEVI MS. I DAS
MOTION				
2	Tr.P.(C)/94/2024	SMTI. RAJ LAKHI DUTTA Versus JINTU DAS	MR. J K GOSWAMI MR. J BARMAN MR D J BORO	
3	Tr.P.(C)/95/2024	SABINA BEGOM BARBHUIYA Versus ABZAL HUSSAIN BARBHUIYA @ ABZAL HUSSAIN BARBHUYA	MR. R A CHOUDHURY	
4	Tr.P.(C)/96/2024	BABUL KUMAR LAHON Versus SMT. BANI GOGOI	MS. J GOGOI MR. A KHOUND	
5	CRP/106/2024	MINESWAR GOGOI Versus UTTAM GOGOI AND 2 ORS.	MR. M DUTTA MR K M BORA	
6	CRP(IO)/419/2024	AMAL KAKATI Versus CHENIMAI BARUAH AND 4 ORS.	MS M D MEDHI MS J KALITA	
7	CRP(IO)/420/2024	PRATIBHA BARUAH AND ANR Versus RATUL KALITA AND 2 ORS	MISS. A BARUAH	
8	CRP(IO)/421/2024	NUR HUSSAIN AND 5 ORS Versus SAHEBA BEGUM @ SAHEBA KHATUN	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
9	CRP(IO)/422/2024	DADUL LASKAR Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA	
10	CRP(IO)/424/2024	MOMI BHUYAN SENGUPTA Versus ANAND KUMAR GARG	MR H BETALA	

ADMISSION

11	WP(C)/4086/2023 PART-HEARD, FIXED	BIRAJ CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DAS	SC, ELEM. EDU GA, ASSAM
12	RFA/25/2024 WITH LCR	THE PATHAR PARICHALONA COMMITTEE AND 2 ORS. Versus ON THE DEATH OF BANKIM CH. BRAHMA HIS LEGAL HEIRS SAILYO BRAHMA AND 12 ORS.	MR. B J MUKHERJEE MS R SAHA	
13	Mat.App./40/2024 B/O	XXXXXXXXXX Versus XXXXXXXXXX	MR. P BORDOLOI MS M NIROLA	
14	Tr.P.(C)/73/2024 FIXED	SONALI DAS Versus RITURAJ DEB	MR. DILIP DEY MS T NANDI	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI R K MAHANTA
15	MACApp./548/2024	UNITED INDIA INSURANCE COMPANY LTD Versus LULU CHUTIA AND 3 ORS	MR T KALITA J KOTOKY	
16	MACApp./549/2024	NEW INDIA ASSURANCE COMPANY LTD Versus URGIAN TAMANG AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3250/2024 in MACApp./549/2024	NEW INDIA ASSURANCE COMPANY LTD Versus URGIAN TAMANG AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./2702/2024 FIXED, WITH SCANNED CASE RECORDS	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/2600/2024	SOHEL RANA SARKAR @ MANIK Versus THE STATE OF ASSAM	MR M J QUADIR AKHINUR ISLAM MR. A K HANNAN	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
19	RSA/80/2024	SHOFI AHMED Versus ENTEYKAF HUSSAIN MONDAL AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	
	WITH I.A.(Civil)/1473/2024 in RSA/80/2024	SHOFI AHMED Versus ENTEYKAF HUSSAIN MONDAL AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	
20	RSA/104/2024	TAIMUS UDDIN CHOUDHURY AND ORS Versus BADRUL HUSSAIN LASKAR AND ORS	MR. P S DEKA MR. K A MAZUMDER MR A HAI	
	WITH I.A.(Civil)/1793/2024 in RSA/104/2024	TAIMUS UDDIN CHOUDHURY AND ORS Versus BADRUL HUSSAIN LASKAR AND ORS	MR. P S DEKA MR. K A MAZUMDER MR A HAI	
<u>ORDERS</u>				
21	MFA/12/2012 FIXED	ORIENTAL INSURANCE CO. LTD. Versus NIBHA RAJBHAR AND ANR	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C BISWAS MS.K DEVI(R-1) MR.P KATAKEY MS.R BARUAHR-1 MRS.R RONGMAI MS.K DAS(R-1) MRR BARMAN(R-1) MR.S D CHOUDHURY

22	RSA/394/2017 WITH LCR, B/O	SMTI NILIMA DUTTA and 3 ORS Versus SMTI OM LAKHI BURAGOHAİN and 11 ORS	MR. N ALAM MR A SHARMA MR.S U AHMED MR K JAIN MR A HAWARI	MR. A SARMA MR. B CHOUDHURY MR. K KALITA
23	Test.App./10/2023 WITH LCR	TAMAL DUTTA Versus ASHIMA ROY AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	MR. P BORA (R-1,2) MS K BHATTACHARYYA (R-1,2) MS K SARMA (R-1,2)
	WITH I.A.(Civil)/3623/2023 in Test.App./10/2023	TAMAL DUTTA Versus ASHIMA ROY AND 3 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI	
24	RSA/139/2023	ABDUL BAREK AND ANR. Versus MOHAN BORAH AND 3 ORS.	MR. T U LASKAR MR. A AHMED U U KHAN	MR. P HAZARIKA MR B K BORAH MR. H S BORAH
25	RSA/140/2023	ABDUL BAREK AND ANR Versus MOHAN BORAH AND 3 ORS.	MR. T U LASKAR MR. A AHMED U U KHAN	MR. P HAZARIKA MR B K BORAH MR. H S BORAH
26	Tr.P.(C)/75/2024 FIXED	GOLERA BEGUM Versus NUR MOHAMMOD SARKAR	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	
27	CRP(IO)/348/2024 FIXED	JHELUM PAUL Versus APARAJITA DAS	MR. A PAUL MS. M M KALITA MR. A PAUL	MS. S B CHOUDHURY MR. S K DAS
28	I.A.(Civil)/2836/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus MANESWAR DAS @ SEAL AND ORS.	MR. S PAUL	
	WITH RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	MR. Y S MANNAN (R-1) MS N DEKARAJA (R-1)
	WITH I.A.(Civil)/4139/2019 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS Versus SRI MANESWAR DAS @ SEAL AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	
	WITH I.A.(Civil)/2837/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus MANESWAR DAS @ SEAL AND ORS.	MR. S PAUL	
	WITH I.A.(Civil)/2838/2024 in RSA/272/2019	MD. SAMSUL ALI AND 5 ORS. Versus SRI MANESWAR DAS @ SEAL AND ORS. B	MR. S PAUL	
29	I.A.(Civil)/2932/2024 FIXED in RSA/174/2024	NAZRUL HAQUE AND 9 ORS Versus KHADEZA KHATUN AND 7 ORS	MR. P KHATANIAR MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. T SARMA	
	WITH RSA/174/2024	NAZRUL HAQUE AND 9 ORS Versus KHADEZA KHATUN AND 7 ORS	MR. P KHATANIAR MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. T SARMA	
30	I.A.(Civil)/3012/2024 in RSA/100/2003 (D/O) in RSA/100/2003	JATINDRA MOHAN DAS Versus ON THE DEATH OF NARENDRA CH. DAS, HIS LEGAL HEIRS-SMT. NARMADA BALA DAS AND ORS	MR. T ROY MRS. B SARKAR	

WITH
[MC/69/2024](#)

JATINDRA MOHAN DAS
Versus
ON THE DEATH OF NARENDRA CH. DAS,
HIS LEGAL HEIRS-SMT. NARMADA BALA
DAS AND ORS

MR. T ROY
MRS. B SARKAR

31 WITH
[MC/73/2024](#)

JATINDRA MOHAN DAS
Versus
ON THE DEATH OF SANTA BALA DAS,
HER LEGAL HEIRS BINODE BIHARI DAS
AND ORS

MR. T ROY
MRS. B SARKAR

32 WITH
[I.A.\(Civil\)/3173/2024](#)
in RSA/110/2003 (D/O)

JATINDRA MOHAN DAS
Versus
ON THE DEATH OF SANTA BALA DAS,
HER LEGAL HEIRS BINODE BIHARI DAS
AND ORS

MR. T ROY
MRS. B SARKAR

HEARING

33 [RSA/231/2010](#)
WITH LCR, FIXED

GOPESH CH. NAMASUDRA,
Versus
RASENDRA NAMASUDRA and ORS,

MR.B C DAS
MISS.S ROY
MR.U DUTTA

MR.H R A CHOUDHURY
MS.R CHOUDHURY
MR.F U BORBHUYA
MR.R A CHOUDHURY
MR.D DEY

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
21)	MR A K DAS	22-10-2024	To	26-10-2024
22)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
23)	MR P C DEY	24-10-2024	To	25-10-2024
24)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
25)	MR. L C DEY	24-10-2024	To	29-10-2024
26)	MR. B BARMAN	22-10-2024	To	30-10-2024
27)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
28)	MRS. B SARKAR	28-10-2024	To	10-11-2024
29)	MR. T ROY	28-10-2024	To	10-11-2024
30)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Pet./606/2024	PRADIP ROY Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
2	Crl.Pet./1027/2024	RAMVIJOY KUMAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	WITH Crl.Pet./1012/2024	PRAMOD KUMAR Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
4	Crl.Pet./560/2024	SURAJIT DEY Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
5	Crl.Pet./645/2024	BASUDEV MANDAL Versus THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
6	Crl.Pet./1289/2024	JITU THAKURIA Versus THE STATE OF ASSAM AND ANR	MR. M RAHMAN	PP, ASSAM
7	Crl.Pet./1290/2024	ABDUL HASSAN AND 4 ORS Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH	PP, ASSAM
ADMISSION				
8	Crl.Pet./1264/2022 FIXED, WITH LCR 2 FILES (SCANNED) WITH I.A.(Crl.)/312/2023 in Crl.Pet./1264/2022	DR. FARHIN IQBAL Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. R J DAS MRS S SAIKIA	PP, ASSAM
		SURANJANA HAZARIKA, Versus THE STATE OF ASSAM AND ANR	MR. R HAZARIKA MR. R HAZARIKA	PP, ASSAM

9	Crl.Pet./268/2023 FIXED, WITH LCR 2 FILES (SCANNED)	BUBUL JYOTI DAS Versus THE STATE OF ASSAM AND ANR	MR. B K DAS	MR. N K DAS (r-2) PP, ASSAM
10	Crl.Rev.P./259/2024 FIXED	BIKASH BERIA Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
11	Crl.Pet./365/2024 B/O, WITH LCR 1 FILE	BADSHA MIAH Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
12	Crl.Pet./503/2024 B/A, WITH LCR 2 FILES (SCANNED)	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
13	Crl.Pet./630/2024 WITH LCR 9 FILES (SCANNED)	MOTIBUR RAHMAN @ MOTI ALI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR N AHMED MS. S DEVI MS. K L R YANTHAN	MR. S K M ALOMGIR(R-2) MR N ISLAM(R-2) MR A ISLAM (R-2) PP, ASSAM
14	Crl.Pet./707/2024 FIXED, WITH 1 LCR FILE (SCANNED)	MUNIN BARMAN @ MOON BARMAN Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MR D MEDHI MS. P. NAIDING	B ALI SK DIKSHITA DEKA(R-2) PP, ASSAM
15	Crl.Pet./821/2024 FIXED	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MR. D GOGOI, SC, FOREST DEPTT. PP, ASSAM

BAIL HEARING (BA)

16	Bail Appln./945/2024 WITH SCANNED COPY OF CASE RECORDS	KARIM UDDIN @ ASHAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
17	Bail Appln./2153/2024 FIXED	ARJINA KHATUN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
18	Bail Appln./2448/2024 WITH SCANNED COPY OF CASE RECORDS	USMAN ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
19	Bail Appln./2639/2024 WITH SCANNED COPY OF CASE RECORD, WITH OFFICE NOTE	SHYAM LAL GUPTA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
20	Bail Appln./2717/2024 FIXED, WITH LCR (SCANNED)	KHUSHDEEP BANSAL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR J BORAH MR. I DAS MS S SHARMA	MR. A K BHUYAN MR. M MORE PP, ASSAM
21	Bail Appln./2731/2024 FIXED	SMTI. RIBIKA DAIMARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
22	Bail Appln./2754/2024 FIXED	MD MUJAHIRUL ISLAM Versus THE STATE OF ASSAM	MR A KHANIKAR MR B DEORI	PP, ASSAM
23	Bail Appln./2953/2024 FIXED	ABINASH PARDHIA Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO	PP, ASSAM
24	Bail Appln./2996/2024 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
25	Bail Appln./3198/2024 FIXED	GOPAL TAMULI Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM

BAIL HEARING

26	AB/538/2024 WITH Bail Appln./630/2024 (D/O)	SOFIQU ALOM CHOUDHURY Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
27	AB/2095/2024 FIXED.	HABIBUR RAHAMAN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM

28	AB/2160/2024	BIJAY NAYAK AND 3 ORS Versus THE STATE OF ASSAM	MR. B K DAS MR. H GOGOI	PP, ASSAM
29	AB/2298/2024 FIXED	EZAZUL HOQUE Versus THE STATE OF ASSAM AND ANR	M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
30	AB/2501/2024 FIXED	JAMAL ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
31	AB/2559/2024 FIXED, WITH OFFICE NOTE	DIPAK DAS Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK MRS. M D BORUAH P. KALITA	PP, ASSAM
32	AB/2664/2024 FIXED	ADITYA SINGH ALIAS SINGHA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
33	Bail Appln./2866/2024 WITH SCANNED COPY OF CASE RECORDS	MANOJ KUMAR BORO Versus THE STATE OF ASSAM	MD A SAHAD MR. M H ALI S M MUNIR	PP, ASSAM
ORDERS				
34	I.A.(CrI.)/973/2023 FIXED, WITH OFFICE NOTE, WITH LCR 2 FILES (SCANNED) in CrI.A./284/2023 WITH CrI.A./284/2023	SAHIDUL ISLAM, Versus THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED P. GHOSH	MS.D SAIKIA, AMICUS CURIAE FOR R-2 PP, ASSAM
35	CrI.Pet./1245/2023 FIXED, WITH 2 LCR FILES (SCANNED)	MOMINUR ISLAM @ MD RIAJUL AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH	MS.D SAIKIA, AMICUS CURIAE FOR R-2 PP, ASSAM
36	I.A.(CrI.)/553/2024 FIXED, WITH OFFICE NOTE, WITH LCR 1 BUNDLE in CrI.A./188/2024 WITH CrI.A./188/2024	NARENDRA KUMAR CHAURASIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
37	CrI.A./174/2024	NARENDRA KUMAR CHAURASIA Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR.	MR. M SAIKIA MR. S P SINGH YADAV	SC, CBI
37	CrI.A./174/2024	RAMAKANTA GAYARI Versus CENTRAL BUREAU OF INVESTIGATION CBI AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR N J DAS MR. D BORA MR. N MAHAJAN	SC, CBI
38	CrI.Pet./594/2024 FIXED	SHAJAHAN AKAND Versus THE STATE OF ASSAM AND ANR	MRS. S ROY	PP, ASSAM
39	CrI.Pet./762/2024 B/A, WITH 1 LCR FILE (SCANNED)	LACHIT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
HEARING				
40	CrI.A./86/2011 WITH LCR 5 FILES	BHIM KANTA DUTTA AND ANR Versus THE STATE OF ASSAM	MR. P K BORAH MR.B BURAGOHAIN MR.S BORTHAKUR	PP, ASSAM
41	CrI.Rev.P./127/2011 WITH LCR 2 FILES	MD. NABA ALI Versus THE STATE OF ASSAM	MR. D K BHATTACHARYYA, AMICUS CURIAE MR.H K DAS MR.G R DEV	PP, ASSAM
42	CrI.Rev.P./175/2019 B/O, WITH LCR 4 FILES (SCANNED)	BHUJYOTI BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR. N ALAM MR. S U AHMED PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
21)	MR A K DAS	22-10-2024	To	26-10-2024
22)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
23)	MR P C DEY	24-10-2024	To	25-10-2024
24)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
25)	MR. L C DEY	24-10-2024	To	29-10-2024
26)	MR. B BARMAN	22-10-2024	To	30-10-2024
27)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
28)	MRS. B SARKAR	28-10-2024	To	10-11-2024
29)	MR. T ROY	28-10-2024	To	10-11-2024
30)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3254/2024	BAHARUL ISLAM LASKAR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
2	Bail Appln./3260/2024 B/O	ABDUL HIE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI MS S DAS	PP, ASSAM
MOTION				
3	Crl.A./341/2024	BALENDRA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MS S BARPUJARI MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM
	WITH I.A.(Crl.)/988/2024 in Crl.A./341/2024	BALENDRA TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MS S BARPUJARI MR D CHAKRABORTY MRS R BEGUM	PP, ASSAM
4	Crl.Rev.P./407/2024 FIXED	SHANKAR DEO SHARMA Versus THE STATE OF ASSAM AND ANR	MR. D GOSWAMI MS. P MEDHI	PP, ASSAM
5	Crl.Rev.P./412/2024 FIXED	SAHINUR AMIN MOZUMDER Versus THE STATE OF ASSAM AND ANR	MR. A H M R CHOUDHURY	PP, ASSAM
6	Crl.Pet./1111/2024	TH. PEASEROSE AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
7	Crl.Pet./1181/2024	AZMAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
8	Crl.Pet./1287/2024	SRI ABHIJIT CHAKRAVARTY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY S SHAHI	PP, ASSAM
9	Crl.Pet./1288/2024	AJAY SAH Versus THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA MRS U ZEEHAM	PP, ASSAM

10	AB/2812/2024	MAHBUBUR RAHMAN Versus THE STATE OF ASSAM	MR. S ISLAM A R MONDAL	PP, ASSAM
ADMISSION				
11	Crl.A./79/2024 B/A	NEHA AGARWAL Versus VIKASH KUMAR AGARWAL	MR. M L PANDIA	
12	CRL.A(J)/111/2024	MANDIR RABHA @ PRASANTA RABHA Versus THE STATE OF ASSAM AND ANR	MR. A GOGOI	PP, ASSAM
	WITH I.A.(Crl.)/978/2024 in CRL.A(J)/111/2024	MANDIR RABHA @ PRASANTA RABHA Versus THE STATE OF ASSAM AND ANR	MR. A GOGOI	PP, ASSAM
13	CRL.A(J)/112/2024	HARI LOHAR Versus THE STATE OF ASSAM AND ANR	MRS. S KHATANIAR	PP, ASSAM
14	Crl.Rev.P./375/2024 FIXED.	JEHERUL ISLAM Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
15	I.A.(Crl.)/494/2024 in Crl.A./4305/2024	BABLU RAY Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNSEL)	PP, ASSAM
	WITH Crl.A./4305/2024 (Filing Number)	BABLU RAY Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	
	WITH I.A.(Crl.)/4307/2024 (Filing Number)	BABLU RAY Versus THE STATE OF ASSAM AND ANR	MR. M K DAS	
16	Crl.Pet./569/2024 FIXED, WITH LCR 4 FILES (SCANNED)	DULEN GOGOI Versus THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	MR. D CHUTIA (R-2) PP, ASSAM
17	Crl.Pet./676/2024 B/A	AMARNATH ASHOK SAWANT Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
18	Crl.Pet./726/2024 FIXED, WITH LCR 1 FILE (SCANNED)	BIPUL DAS GUPTA Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	MR. SURAJIT DAS (R-2) MR SARFRAZ NAWAZ (R-2) PP, ASSAM
19	Crl.Pet./816/2024 FIXED	MUNENDRA KUMAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	PP, ASSAM
20	Crl.Pet./822/2024 FIXED	DEEP KUMAR Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MR. D GOGOI, SC, FOREST DEPTT. PP, ASSAM
21	Crl.Pet./848/2024 FIXED	CANARA BANK Versus THE STATE OF ASSAM	MR. M SHARMA MRS. S ISLAM MS. S YASMIN MR R KALITA	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./2695/2024 FIXED, WITH SCANNED COPY OF CASE RECORDS	RITU RAJ KUMAR @ RITURAJ KUMAR YADAV Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
23	Bail Appln./3017/2024 FIXED	BABLU DAS @ HALOWA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				

24	AB/1931/2024 FIXED	KRISHNA KANTA GOGOI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
25	AB/2642/2024 FIXED	INZADUR RAHMAN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
26	AB/2693/2024	SUBHASHI DAS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

ORDERS

27	Crl.Pet./972/2019 FIXED, WITH LCR 5 FILES (SCANNED)	AJAY TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. MD S HOQUE MR. M DEKA	PP, ASSAM
28	I.A.(Crl.)/588/2020 B/O, WITH LCR 4 FILES, P.B. 1 in Crl.A./218/2020 WITH Crl.A./218/2020	ROSHEN ALI Versus THE STATE OF ASSAM AND ANR. ROSHEN ALI Versus THE STATE OF ASSAM AND ANR.	K U AHMED MS P SARMA MS N HASAN MR H R A CHOUDHURY MR. N UDDIN K U AHMED MS P SARMA MS N HASAN MR. M ISLAM MR S K CHHETRY	MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM MRS. S KHATANIAR, LEGAL AID COUNSEL PP, ASSAM
29	Crl.Pet./1376/2023 B/O, WITH 1 LCR FILE (SCANNED)	GANGADHAR RAY Versus NIMO BALA RAY	MR. A ROSHID MS. T BEGUM	
30	Crl.Pet./1413/2023 B/O	JAYANTA BARUAH AND ANR Versus NAZIR HUSSAIN SARKAR	MR P KATAKI MRS R BEGUM MS N KASHYAP	
31	Crl.Pet./631/2024 FIXED, WITH 2 LCR FILE (SCANNED)	SAFI ALOM Versus THE STATE OF ASSAM AND ANR	MD A SAHAD MR. M H ALI	PP, ASSAM
32	Crl.Pet./634/2024 B/O, WITH 1 LCR FILE (SCANNED)	BISWAJIT BISWAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
33	Crl.Pet./700/2024 B/A, WITH LCR 3 FILES (SCANNED)	DILIP KR CHOUDHHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	MR. P BOIRAGI (R-2) MR. S J SARMAH (R-2) MRS. B TALUKDAR (R-2) PP, ASSAM
34	I.A.(Crl.)/826/2024 WITH LCR 4 FILES in Crl.A./57/2022 WITH Crl.A./57/2022	MANTU GARH Versus THE STATE OF ASSAM , MANTU GARH Versus THE STATE OF ASSAM	MR. B K SEN MR. B K SEN MR A HUSSAIN MR. B K SEN MR F HAQUE MR A HUSSAIN	PP, ASSAM PP, ASSAM
35	I.A.(Crl.)/967/2024 IN /BA/2874/2024 (D/O) in Bail Appln./2874/2024	NILOTPAL CHOUDHURY Versus THE STATE OF ASSAM	MR. D MAZUMDAR MR. K KASHYAP	PP, ASSAM
36	I.A.(Crl.)/974/2024 WITH Crl.Pet./530/2024 (D/O), WITH LCR 1 FILE (SCANNED) in Crl.Pet./530/2024	DURLOV KHANIKAR @ KRISHNA RAJ KHANIKAR Versus THE STATE OF ASSAM,	MR. B K DAS	PP, ASSAM

HEARING

37	Crl.Rev.P./206/2023 PART-HEARD AT 2 PM, FIXED, WITH LCR 2 FILES (SCANNED) AND 2 SUPPLEMENTARY RECORD WITH Bail Appln./3353/2023	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM
38	Bail Appln./3353/2023	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI

39	Crl.A./184/2009 WITH LCR (SIX FILES).	RAKESH KUMAR, Versus THE CENTRAL BUREAU OF INVESTIGATION,	MR. T DEURI, AMICUS CURIAE MR.N BARUAH MR.M K SHARMA MR D GOGOI, AMICUS CURIAE MR.J GOGOI	SC, CBI
40	Crl.A./98/2011 WITH LCR (11 FILES)	MD. NEKIBUR RAHMAN Versus THE STATE OF ASSAM	MR.A M BORA MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY	PP, ASSAM
41	WITH Crl.A./103/2011	MD. NOOR ISLAM ALI and 2 ORS, Versus THE STATE OF ASSAM,	MS P BARUAH (P1, P2, P3, P4) MR. D C C PHUKAN (P1, P2, P3, P4) MR.K BHATTACHARJEE MR.J C BARMAN MS. J GOGOI (P1, P2, P4) MR. T P DAS (P1, P2, P3, P4)	MR. B .SARMA, ADDL PP,ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
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12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
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19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
21)	MR A K DAS	22-10-2024	To	26-10-2024
22)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
23)	MR P C DEY	24-10-2024	To	25-10-2024
24)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
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26)	MR. B BARMAN	22-10-2024	To	30-10-2024
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28)	MRS. B SARKAR	28-10-2024	To	10-11-2024
29)	MR. T ROY	28-10-2024	To	10-11-2024
30)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1733/2024 WITH SCANNED COPY OF CASE RECORD	SHAMIM AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR A AHMED	PP, ASSAM
BAIL HEARING				
2	AB/1648/2024 FIXED	APURBA CHOUDHURY Versus THE STATE OF ASSAM	MR. N ALAM MR K JAIN S A BAKHTIAR	PP, ASSAM
3	AB/1869/2024 FIXED	SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
4	AB/1900/2024 FIXED	ABDUS SOBUR @ ABDUS SOBUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY J M SULAIMAN	PP, ASSAM
ORDERS				
5	I.A.(Civil)/634/2023 in MACApp./745/2022 (D/O), FIXED in MACApp./745/2022	SMTI. HIMESHWARI SAIKIA AND ANR. Versus SMTI HEMADA SAIKIA AND ANR	MR D MONDAL MR. R BARBHUYAN MR. U BARMAN	MR. N D BHUYAN (r-1) MR. N D BHUYAN (r-1) MR P D BHUYAN (r-2) MR P D BHUYAN (r-2) MR S DUSAD (r-2) MR. A. M. SIDDIQUE (r-2)
6	Review.Pet./172/2024 in MACApp./40/2021 (D/O), WITH LCR	ORIENTAL INSURANCE CO LTD Versus ANUBHAV KHOUND AND 2 ORS	MR SISHIR DUTTA MS. M CHOUDHURY	

LEAVE NOTE OF ADVOCATES FOR 25/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-I AND CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/416/2024	HABIBOR RAHMAN AND ANR Versus NATIONAL INSURANCE CO. LIMITED AND 2 ORS	MR D MONDAL	
2	CRP(IO)/417/2024	NARENDRA SURANA Versus SURESH KUMAR SURANA	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
3	CRP(IO)/418/2024	ROFIQUL ISLAM Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR D MONDAL	
ADMISSION				
4	WP(C)/7422/2016	SRI LACHU SAIKIA and 28 ORS Versus THE STATE OF ASSAM and ANR	MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.B GOGOI SC, HEALTH & F W
5	WP(C)/2860/2017	ROKIBUL ISLAM Versus THE STATE OF ASSAM and 4 ORS.	MR.A SARMA MR.K KALITA MR.S CHOUDHURY MRST DEVI	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
6	WP(C)/7875/2017	BRESITHA R MARAK Versus THE UNION OF INDIA and 5 ORS.	MR.H R A CHOUDHURY MR.I U CHOWDHURY MR.A MATIN	GA, ASSAM MR. C K S BARUAH ASSTT.S.G.I.
7	WP(C)/8345/2018	KHOT MANOJ KASHINATH Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR H GUPTA (C.G.C., R1- R3) ASSTT.S.G.I.
8	WP(C)/8602/2018 FIXED	CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	DR. B AHMED (R-4) SC, CO OP MR. N HAQUE (R-4) MR. A K AZAD (R-4) MR D J HALOI (R-4)
	WITH I.A.(Civil)/1823/2021 in WP(C)/8602/2018	CHITRALEKHA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	SC, CO OP
9	WP(C)/990/2019 FIXED	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL

	WITH I.A.(Civil)/559/2020 in WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS G BORA MS. B TALUKDAR MR. M BHAGAWATI	GA, ASSAM SC, APDCL
10	WITH WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/560/2020 in WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
11	WP(C)/6857/2019 FIXED	MUKUNDA HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR A K AZAD	SC, PNRD
12	WP(C)/1285/2020	HIRO MILI AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR J PAYENG MS. M BORUAH	SC, HEALTH
13	WP(C)/1352/2020	AMIT ROY Versus UNION OF INDIA AND 3 ORS.	MR. A SARMA MR D DEKA MR. S CHOWDHURY MR E SHITIRI MR N J KUMAR	MR. S K MEDHI ASSTT.S.G.I.
14	WP(C)/1749/2020	PARAGSEN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM SC, HEALTH SC, WATER RESOURCE
	WITH WP(C)/1755/2020	DEEPIYOTI KALITA Versus THE STATE OF ASSAM AND 8 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM SC, HEALTH SC, AGRI. DEPARTMENT
16	WP(C)/2505/2020	MD. ZAINUDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR A N IQBAL MR. SK MUKTAR	SR. GA, ASSAM SC, REVENUE
17	WP(C)/2557/2020	PARIMAL DAS Versus THE UNION OF INDIA AND 3 ORS.	MR. D MAZUMDAR MS. S KANUNGOE	MRS S BARUAH ASSTT.S.G.I.
18	WP(C)/2584/2020	DHARMESWAR BORA Versus THE ASSAM GRAMIN VIKASH BANK AND ANR	MR A UPADHYAY MR. P UPADHYAY	MR. A GANGULY (r-1) MR. A DHANUKA (r-1) SC, A G V B
19	WP(C)/2591/2020	BIPUL BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H K DAS MR. U K NAIR MR. M P SARMA MR. U PATHAK	GA, ASSAM SC, FINANCE
20	WP(C)/3139/2020	ASRAF ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, HEALTH AND F W SC, NRHM
21	WP(C)/3719/2021	LACHIMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	GA, ASSAM SC, AG MR. R K TALUKDAR MR. RASHIDUL ISLAM (R-6) SC, FOREST SC, PENSION
22	WP(C)/5559/2021	MONALISA ANDREW Versus THE UNION OF INDIA AND 4 ORS	MR B D DAS MR. S C BISWAS MS A DAS MS. J GHOSH A CHAKMA	MR. B DEKA (r-5) MR. R K TALUKDAR (R-4) ASSTT.S.G.I.
	WITH I.A.(Civil)/2436/2021 in WP(C)/5559/2021	NORTH EASTERN COUNCIL Versus MONALISA ANDREW AND 4 ORS B	MR. B DEKA	MR. S C BISWAS
	WITH I.A.(Civil)/1342/2023 in WP(C)/5559/2021	THE COMPTROLLER AND AUDITOR GENERAL (CAG) OF INDIA Versus MONALISA ANDREW AND 4 ORS.	MR. R K TALUKDAR	MR. S C BISWAS MR. A K DUTTA

23	WP(C)/1111/2022	BHAGABAN KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN MR. A BHATTACHARYYA MR A B DUTTA	GA, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
24	WP(C)/4239/2022	MAZZARELLO BARLA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. J GHOSH MR. A K DAS	MR. A K DUTTA SC, L G B R I M H ASSTT.S.G.I.
25	CRP(IO)/182/2023 WITH LCR, FIXED	RIZWAN ALI Versus MD MAFAZUL HUSSAIN AND 9 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. A K GUPTA (R-1,2,3) MR. R S MISHRA (R-1,2,3)
26	WP(C)/783/2023 FIXED	BUDDHASHIS BALA Versus INDIAN BANK AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	Mukesh Sharma (r-1 to 4) MS S CHAKRABORTY (R-4) MS. S YASMIN (r-1 to 4)
27	WP(C)/3758/2023	DR TARINI DEV GOSWAMI Versus THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR S NATH	MR. U K GOSWAMI MR. U K GOSWAMI MR. D GOGOI (R-2,4) MS P AGARWAL DY.S.G.I. SC, U G C
28	WP(C)/6278/2023 B/A	RAM MOHAN HAZARIKA AND 5 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR B M DEKA S YESMIN MR P R SARMA MR D MEDHI P. NAIDING	MR. K N CHOUDHURY (R8, R9) MR. S S ROY (r-1) MISS. R R KAKATI (R8, R9) MS N MAHANTA (R8, R9) N GAUTAM (R8, R9) DY.S.G.I. MS SABINA AHMED (R8, R9) SC, I O C
29	MFA/54/2024	ORIENTAL INSURANCE COMPANY LTD Versus GUNAJIT TALUKDAR AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3225/2024 in MFA/54/2024	ORIENTAL INSURANCE COMPANY LTD Versus GUNAJIT TALUKDAR AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
30	MACApp./544/2024	PRANATI DAS Versus NATIONAL INSURANCE CO LTD AND 2 ORS	MR. N D BHUYAN MR P D BHUYAN MR. A. M. SIDDIQUE	
31	MACApp./545/2024	TARZEN KINDO @ TARAJEN KIND Versus BHOLA KONWAR AND ANR	MR D MONDAL	
32	MACApp./546/2024	NEW INDIA ASSURANCE CO LTD Versus SONARAM TUDU AND 5 ORS E	MR. K K BHATTA	A G CHOUDHURY
	WITH I.A.(Civil)/3237/2024 in MACApp./546/2024	NEW INDIA ASSURANCE CO LTD Versus SONARAM TUDU AND 5 ORS E	MR. K K BHATTA	
33	MACApp./547/2024	AMINUL ISLAM @ AMINUL HOQUE Versus THE NATIONAL INSURANCE COMPANY LTD	MR. M KHAN MR A K DAS MS J AKTAR	
34	WP(C)/718/2024	UTPAL TALUKDAR Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 2 ORS	MR. R Deka S I AKAND MS G TALUKDAR	MR S CHAKRABORTY SC, ONGC
35	WP(C)/1171/2024 FIXED	PARTHA PRATIM DAS AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HEALTH SC, FINANCE

36	WP(C)/1425/2024	QUEEN DEORI Versus THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MS. P UPAMANYU MR REZABUL HOQUE	GA, ASSAM A W AMAN (R-8) MR SARFRAZ NAWAZ (R-8) MR T R SEN (R-8) SAMIM RAHMAN (R-8) SC, A.H and V. DEPT. MS. M M KOTOKY
37	WP(C)/1547/2024	MALATI THAKURIA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORO	SC, AG SC, HEALTH SC, FINANCE
38	WP(C)/2359/2024	YOGENDRA SINGH CHAUDHARY Versus THE STATE OF ASSAM AND 2 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH DR AZIZ KHAN	SC, NHM SC, HEALTH AND F W
39	WP(C)/3318/2024	PARUL THAKURIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG MR. S K MEDHI (r-4) SC, FINANCE SC, HEALTH
	WITH			
40	WP(C)/3486/2024	TILOTTAMA BHANDAR KAYASTHA AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG SC, HEALTH SC, FINANCE
41	WP(C)/3532/2024 FIXED	NITUL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
42	WP(C)/3534/2024	ABHINANDAN DUTTA Versus ASSAM POWER GENERATION CORPORATION LIMITED AND 3 ORS	MR. S BISWAS MS S BORUAH MS D DEVI A GHOSAL	SC, APDCL SC, APGCL
43	WP(C)/3897/2024	TULASHI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG SC, HEALTH SC, FINANCE
44	WP(C)/3898/2024	MINATI KUMAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG SC, HEALTH SC, FINANCE
		ORDERS		
45	MACApp./525/2019 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. RUN KUMARI GIRI @ MATIKALAI GIRI AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	
46	I.A.(Civil)/3182/2019 in MACApp./9520/2019	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUSTT. KALPANA BEGUM AND 6 ORS.	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR	MR. K K DUTTA(R-1,3)
	WITH MACApp./9520/2019 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. Versus MUSST KALPANA BEGUM AND 6 ORS		
47	Cont.Cas(C)/76/2021	UTTAM SAIKIA Versus JAYANTA GOHAIN	MR. M A SHEIKH K U AHMED MS F INTAZ MRS J BORAH	
48	Cont.Cas(C)/155/2022	ON THE DEATH OF SUSANTA NUNISA @ SUSHANTA NUNISA HIS LEGAL HEIRS Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
49	MACApp./450/2022 CAVT. NO.06532/022, WITH LCR	NATIONAL INSURANCE COMPANY LTD. Versus RANTU PATOWARY AND 2 ORS.	MR. A J SAIKIA MR G S BORO	MR. R GOSWAMI FOR CAVEATOR

50	MACApp./39/2024 WITH LCR	THE ORIENTAL INSURANCE CO. LTD., Versus PARAMJIT KAUR AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	A G CHOUDHURY (r-1) MRS. S KHATANIAR (R-6) MS. B SAIKIA (R-6) MRS S ACHARYA (R-6)
	WITH I.A.(Civil)/241/2024 in MACApp./39/2024	THE ORIENTAL INSURANCE CO. LTD., Versus PARAMJIT KAUR AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	
51	CRP(IO)/83/2024 FIXED	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM Versus THE LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNIONS ASSAM	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR S CHAKRABORTY MR. P HAZARIKA MR D DAS MR B P SARMAH
	WITH I.A.(Civil)/3099/2024 in CRP(IO)/83/2024	THE LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNIONS ASSAM Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM	MR S CHAKRABORTY	MR A BHATRA
52	Cont.Cas(C)/135/2024	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
53	CRP(IO)/376/2024 FIXED	MINATI DEVI AND ANR Versus BISWAJIT NATH	MR. S A HUSSAIN MR D J HALOI G BORO	

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2:00 PM to 4:30 PM

[For Friday,25th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4538/2023 PART-HEARD, BY SLIP	SUMIT PAUL AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)
2	WP(C)/1225/2017	PRANJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.A GOYAL MR.A CHOUDHURY MR.J P MORE	GA, ASSAMR1-5
3	WP(C)/1763/2017	LASKAR ALI MOLLAH and 54 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A SHARIF MR S BORTHAKUR (1 to 55) MR.F ISLAM MS.P BARMAN MR.S ZAMAN MR. J ABBAS (1 to 55)	GA, ASSAM
	WITH I.A.(Civil)/2658/2017 in WP(C)/1763/2017	LASKAR ALI MOLLAH and 54 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A SHARIF MR.F ISLAM MS.P BARMAN	GA, ASSAM
4	WP(C)/3469/2017	M/S. OM TELECOM LOGISTICS PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS.	MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI MR.M L GOPE	SC, FINANCE & TAXATION MR.B GOGOI
5	WP(C)/7732/2017 FIXED	BAJRANG TEA and INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR. S DEKA MS.J BORA MR.B DUTTA MR.D TUMUNG	MR G P BHOWMIK, SR. ADV (R-5) GA, ASSAM MS M KALITA (R-5) MS P CHETIA (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT

6	WP(C)/7496/2018 FIXED	M/S. MAUD TEA AND SEED COMPANY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. R BORPUJARI SC, REVENUE
7	WP(C)/8371/2018	M/S. BOGIDHOLA TEA AND TRADING CO. (P) LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DAS MS KEWI	GA, ASSAM
8	WP(C)/3600/2019 FIXED	CEMENT CORPORATION OF INDIA LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY MR. S SARMA	GA, ASSAM SC, K A A C
9	WP(C)/5932/2019 FIXED, IN WP(C)/5768/2019 (D/O)	SIBU PRADHAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. M KECHII	GA, ASSAM SC, REVENUE
10	WP(C)/1206/2020	NAGENDRA BARO Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM SC, REVENUE
11	WP(C)/3721/2020	M/S. BARPETA PURBANCHAL ENTERPRISE, Versus THE STATE OF ASSAM AND 5 ORS.	MR. J SARMAH	SC, PNRD GA, ASSAM SC, FINANCE SC, ASEC
12	WP(C)/5292/2020	KAMAL KISHORE KANOO Versus THE UNION OF INDIA AND 3 ORS	MR G CHOUDHURY MR K K GOSWAMI MS S KAUSHIK	GA, ASSAM MR P KATAKI (R5) MRS R BEGUM (R5) MS S BARPUJARI (R5) ASSTT.S.G.I.
13	WP(C)/5558/2020	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R AGARWALA	GA, ASSAM SC, APDCL
14	WP(C)/2567/2021	AJIT CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	GA, ASSAM
15	WP(C)/2750/2021	BIJAY SUTRADHAR Versus THE STATE OF ASSAM AND ANR	SWATI. B. BARUAH (TG) MS D K DOLEY	GA, ASSAM
16	WP(C)/3561/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus THE STATE OF ASSAM AND 12 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	GA, ASSAM MR J SHARMA (r-11) MR G KAKOTI SC, APDCL MR. P THAKURIA (r-11) SC. REVENUE
	WITH I.A.(Civil)/2671/2024 in WP(C)/3561/2021	BASANTI NATH Versus SATYA TALUKDAR @ SATYA RAM TALUKDAR AND 11 ORS	J SHARMA J SHARMA MR. P THAKURIA	GA, ASSAM SC, APDCL MR P SHARMAH SC. REVENUE
	WITH Cont.Cas(C)/391/2021	SATYA TALUKDAR @ SATYA RAM TALUKDAR Versus KAILASH KARTHIK N, IAS AND 2 ORS	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR D KALITA MR. D NATH
18	WP(C)/5707/2021	M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND ANR Versus THE STATE OF MAHARASHTRA AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	
	WITH I.A.(Civil)/2334/2021 in WP(C)/5707/2021	FORTUNE INTEGRATED ASSET FINANCE LTD. AND ANR. Versus M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR K P PATHAK
19	WITH W.P.(Cri.)/35/2023	SHARMISTHA BARUAH Versus THE STATE OF MAHARASHTRA AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MS. M BARMAN, GA, R-1 MR B PAUL (R-4)

20	WP(C)/965/2022	ANIL KUMAR GUPTA Versus THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MR J HUSSAIN MD A ALI MR. L HUSSAIN	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
21	WP(C)/1709/2022	PREMJIT SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K HANDIQUE MR. D GOGOI	GA, ASSAM SC, REVENUE
22	WP(C)/1813/2022 FIXED	PADATIK NGO Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
23	WP(C)/2032/2022	DEVELOPMENT MISSION Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
24	WP(C)/2148/2022 FIXED	PUBALIM JYOTIYA DAYABADHA SABLAMBI GOT Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
25	WP(C)/3738/2022	ASHU MALAKAR AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. A DHAR (r-5) MISS S ROY (r-5) MD F FARIDI (r-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT
26	WP(C)/4331/2022	M/S ZOMA ENGINEERS Versus THE STATE OF ASSAM AND 5 ORS	MR. M B U AHMED	MR B DEORI, GA, ASSAM (R-3) SC, PWD
27	WP(C)/4332/2022	SAMEER KR. ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. S HAZARIKA	SC, P AND R.D. GA, ASSAM
28	WP(C)/5356/2022 FIXED	HIRA BHARALI Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
29	WP(C)/6383/2022	IDRISH ALI AND 89 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM SC, REVENUE
30	WP(C)/6421/2022	PRANJAL GAUTAM PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA P. BORAH	SC, WATER RESOURCE
	WITH I.A.(Civil)/3376/2023 in WP(C)/6421/2022	THE STATE OF ASSAM AND 3 ORS Versus PRANJAL GAUTAM PAUL		MR. P HAZARIKA P. BORAH
31	WP(C)/6391/2022	NABIN GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. H S BORAH	SC, WATER RESOURCE
	WITH I.A.(Civil)/86/2024 in WP(C)/6391/2022	THE STATE OF ASSAM AND 3 ORS Versus NABIN GUPTA,		MR. P HAZARIKA
32	WP(C)/7863/2022 FIXED	MANOJ BAID Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM MR. P J SAIKIA, SR. ADV (r-7,8) MR. P BORDOLOI (r-7,8) SC, J M B
33	WP(C)/8459/2022	JYOTISH CH KAKATI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A C SARMA MR. P MEDHI MR. G C BORAH	GA, ASSAM SC, REVENUE
34	WP(C)/2116/2023 FIXED	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
35	WP(C)/5009/2023	JAHANGIR ALI SHAIKH AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM SC, BTC SC, REVENUE

36	WP(C)/893/2024	JAHIDUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM
37	WP(C)/2020/2024	NAYAN MONI HAZARIKA Versus THE CHIEF INFORMATION COMMISSIONER, CENTRAL INFORMATION COMMISSION AND 2 ORS	PETITIONER IN PERSON	MR. S S ROY (R-1,2) MS S BARUAH
38	WP(C)/3317/2024	M/S GILLANDERS ARBUTHNOT AND CO LTD AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA N CHAUDHURY MR A DEKA	GA, ASSAM SC, REVENUE SC, P W D
ORDERS				
39	WP(C)/7321/2017	M/S. SEEMA SWEETS Versus THE STATE OF ASSAM and 3 ORS.	MR. G CHOUDHURY MR. K K GOSWAMI MS. A HUSSAIN MR. A RAHMAN MR. A BORUA	GA, ASSAM MR. Y DOLOI (R- 3&4) SC, J M B
40	Cont.Cas(C)/187/2020 FIXED	DINANATH CHAUHAN AND 2 ORS. Versus PRAKASH RANJAN GHARPHALIA AND ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR H SARMA MR. A K BHUYAN MS. M BHATTACHARJEE MS. D BHARALI MS. N CHOUDHURY MR. A KHOUND ADDL GA,ASSAM
41	Cont.Cas(C)/199/2021	BUDHESWAR DAS Versus RAKESH KUMAR AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. P N GOSWAMI MR. P N GOSWAMI
42	Cont.Cas(C)/343/2021	NEW TECH STEEL AND ALLOYS PVT. LTD. Versus SMT. BIRILI BORO AND ANR.	MR D K MISHRA MR. P K SARMA MR. M MORE	
43	WP(C)/4719/2021	MAZIBUR RAHMAN CHOUDHURY AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, REVENUE
44	WP(C)/6231/2021	BALISON RONGPI (LEGAL HEIR) AND 41 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS N RAI	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, K A A C
45	Cont.Cas(C)/791/2022	CHARAN BORGAYARY Versus ANURAG GOEL, IAS AND ANR	MR. U K NAIR MR. A BORO MS. D MAHANTA	MS. R B BORA (r-1,2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-2)
46	WP(C)/4914/2022	RATUL DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MS. P BHUYAN	SC, CO OP GA, ASSAM
47	WP(C)/6159/2022	AJAY JAISWAL Versus TINSUKIA MUNICIPAL BOARD AND 2 ORS	MR. T DEURI MS T WAPANGLA MR J A KAZI	SC, TINSUKIA MUNICIPAL BOARD
48	Cont.Cas(C)/269/2023	FULCHAND HOQUE Versus BIKRAM KAIRI AND ORS.	MR. M R KHANDAKAR	MR. J HANDIQUE (r-2) MR. K KONWAR MR. A BHATTACHARJEE (R- 1) D J CHAKMA (R-1) MR. N UPADHAYAY (R-1)
49	Cont.Cas(C)/693/2023	ABU MAHAMMAD ZAKARIA Versus PABITRA RAM KHAUND, IAS AND 2 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR. N UPADHAYAY (R-1)
50	Cont.Cas(C)/50/2024	KALADHAR CHAUBEY Versus AJAY KUMAR BHALLA AND 3 ORS.	MR. R MAZUMDAR	MRS. A GAYAN (R-2,3,4)
51	Cont.Cas(C)/302/2024	ALIM UDDIN Versus RAJPAL SINGH IFS	MR. N H LASKAR	
52	Cont.Cas(C)/448/2024	S. A. ENTERPRISE Versus DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR M M ZAMAN	

53	WITH Cont.Cas(C)/445/2024	S. A. ENTERPRISE Versus DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
54	WITH Cont.Cas(C)/447/2024	S. A. ENTERPRISE Versus DIBYAJYOTI DUARAH AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH	
55	I.A.(Civil)/1192/2024 in WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
	WITH WP(C)/7805/2022	M/S HOTEL GATEWAY GRANDEUR Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	R C SANCHATI	21-10-2024	To	26-10-2024
10)	MS. K YADAV	21-10-2024	To	10-12-2024
11)	MR. R L YADAV	21-10-2024	To	10-12-2024
12)	MRS A SAIKIA	09-10-2024	To	27-10-2024
13)	MS N SAIKIA	21-10-2024	To	30-10-2024
14)	MR H MAURYA	21-10-2024	To	20-11-2024
15)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
16)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
17)	MR. N J GOGOI	22-10-2024	To	08-11-2024
18)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
19)	MR D K MISHRA	22-10-2024	To	30-10-2024
20)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
21)	MR A K DAS	22-10-2024	To	26-10-2024
22)	MR. R P KAKOTI SR. ADV.	24-10-2024	To	28-10-2024
23)	MR P C DEY	24-10-2024	To	25-10-2024
24)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
25)	MR. L C DEY	24-10-2024	To	29-10-2024
26)	MR. B BARMAN	22-10-2024	To	30-10-2024
27)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
28)	MRS. B SARKAR	28-10-2024	To	10-11-2024
29)	MR. T ROY	28-10-2024	To	10-11-2024
30)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024